



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-I AND SINGLE  
BENCH OF HONOURABLE MR. JUSTICE A.D.  
CHOUDHURY WILL SIT AFTER RISING OF  
THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	I.A.(CrI.)/762/2022 FIXED, WITH CRL.A(J)/107/2017 (D/O) in CRL.A(J)/107/2017	RITA DAS MOZUMDAR <b>Versus</b> THE STATE OF ASSAM	MS. R D MOZUMDAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023



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### DAILY CAUSELIST

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**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
THE CHIEF JUSTICE(ACTING) AND HONOURABLE  
MR. JUSTICE A.D. CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7153/2022 FIXED	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, CO OP GA, ASSAM
2	WP(C)/263/2023 FIXED	SHREE SAI ROLLING MILLS (INDIA) LTD. AND ANR. <b>Versus</b> NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. (NEDFI) AND 3 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	MR. S DUTTA MR G DAS MR. H DAS
<b>ADMISSION</b>				
3	WA/94/2018 FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> JERINA AHMED	MR. D SAIKIA MR. A DEKA MR. N SARMA	MR. R ALI MR. H A AHMED MR. S M RAHMAN
4	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R- 3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
5	WA/325/2019 FIXED	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR <b>Versus</b> MR. K. LALREMTLUANGA AND 3 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS

6	C.Ex.App./4/2021 FIXED	COMMISSIONER, <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
	<b>WITH</b>			
7	C.Ex.App./3/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR D DAS
	<b>WITH</b>			
8	C.Ex.App./5/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
	<b>WITH</b>			
9	C.Ex.App./7/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
	<b>WITH</b>			
10	C.Ex.App./8/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, I O C
	<b>WITH</b>			
11	C.Ex.App./9/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
	<b>WITH</b>			
12	C.Ex.App./10/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, GUWAHATI <b>Versus</b> M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
13	WP(C)/7338/2021 FIXED	SATISH KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.
14	WA/172/2022 FIXED	DEBAJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. B P BORAH MR R S RONGHANG	GA, ASSAM
15	WA/176/2022 FIXED, CAVT./402/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. A DEKA MR. S DAS FOR CAVEATOR
	<b>WITH</b>			
	I.A.(Civil)/1468/2022 <b>in</b> WA/176/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. S DAS FOR CAVEATOR
16	WA/306/2022 CAVT. NO.08442/022, FIXED, CAVT./844/2022	JAYANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, P AND R.D. GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY FOR CAVEATOR
17	WA/386/2022 CAVT. NO.14162/022, FIXED, CAVT./1416/2022	AMBIA KHATUN <b>Versus</b> HANIFA KHATUN AND 5 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM MR. K A MAZUMDER MR A HAI FOR CAVEATOR
18	WA/390/2022 FIXED	ADAM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	SC, SEC. EDU. GA, ASSAM
19	WP(C)/3760/2022 FIXED	PROMITA NARZARY AND 15 ORS <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C

20	WP(C)/3832/2022 FIXED	MAYNUL HOQUE CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
21	WP(C)/5725/2022 FIXED	M/S MCLEOD RUSSEL INDIA LIMITED <b>Versus</b> UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR. S C KEYAL (r-3) MR H GUPTA ASSTT.S.G.I.
22	WA/10/2023	MANASHI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J PHUKAN	GA, ASSAM SC, GAD
23	WA/11/2023 CAVT. NO.14982/022, CAVT./1498/2023 <b>WITH</b> I.A.(Civil)/172/2023 <b>in</b> WA/11/2023	UNION OF INDIA AND 3 ORS . <b>Versus</b> GITABALI SINGHA AND ANR	MRS. A GAYAN	MR A DAS FOR CAVEATOR
24	WA/13/2023 CAVT. NO.00662/023, CAVT./66/2023	G R ENGINEERING PRIVATE LTD. <b>Versus</b> TECHNIP ENERGIES INDIA LTD. AND 3 ORS.	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR K TALUKDAR MS S SHARMA DY.S.G.I. FOR CAVEATOR SC, NRL
<b>ORDERS</b>				
25	WA/63/2018 FIXED	THE ASSISTANT DIRECTOR (ESTABLISHMENT DIVISION) AND ANR <b>Versus</b> MRIDUL DEKA AND ANR	MR. M PRACHA Z ANJUM MS J SAIKIA	MR. T DEURI MRS. R S DEURI MR H GUPTA (R2) ASSTT.S.G.I.
26	WA/337/2018 FIXED	DIPANKAR DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MR. T CHUTIA MR. D TIWARI	SC, HEALTH
27	I.A.(Civil)/4019/2018 FIXED <b>in</b> WA/11891/2018	THE STATE OF MIZORAM AND 4 ORS <b>Versus</b> SMTI LALTHANGKIMI AND 106 ORS	MR. A K SARMA MS. P BHATTACHARYA MR H J TAMULI ADDL. A.G., MIZORAM GA, MIZORAM	MR. P D NAIR (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR G ALAM (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. H ROHMAN (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. D NAG (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99)
	<b>WITH</b> WA/11891/2018 (Filing Number)	THE STATE OF MIZORAM AND 4 ORS <b>Versus</b> SMTI LALTHANGKIMI AND 106 ORS		
28	WA/122/2019 FIXED	DILIP KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU MR H R A CHOUDHURY (R5) MS. D J BORAH (R5) MS. N DEY (R4) MR. I U CHOWDHURY (R5)

	<b>WITH</b> I.A.(Civil)/1624/2019 <b>in</b> WA/122/2019	DILIP KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU
29	WP(C)/2758/2019 FIXED	BISHNU PRASAD RABHA <b>Versus</b> KENDRIYA VIDYALAYA SANGATHAN AND 7 ORS.	MR. B CHAKRABORTY MR. D GOSWAMI MR. D GOSWAMI MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MR. S C BISWAS SC, KVS
30	Mat.App./4/2020 FIXED	SRI BISWAJIT DAS @ PAPU DAS <b>Versus</b> SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH MR. A AHMED	MR P TALUKDAR MR. S K AGARWAL FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/392/2020 <b>in</b> Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS <b>Versus</b> SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR FOR CAVEATOR
31	I.A.(Civil)/551/2020 FIXED <b>in</b> Mat.App./608/2020	SMTI. BORNALI GOGOI <b>Versus</b> SRI PRANABJYOTI GOGOI	MR. L K BORAH MR. J PAWE	
	<b>WITH</b> Mat.App./608/2020 (Filing Number)	SMTI. BORNALI GOGOI <b>Versus</b> SRI PRANABJYOTI GOGOI		
32	Cont.Cas(C)/11/2022 FIXED	THE PRESIDENT, SMDC, BEZERA ANCHALIK SENIOR SECONDARY SCHOOL <b>Versus</b> SANDHYA RANI DEVI AND 2 ORS	MR C GOSWAMI	MR. R MAZUMDAR (R-3) MR H BEZBARUA (R-3)
33	Mat.App./21/2022 FIXED	GITANJALI GOSWAMI <b>Versus</b> KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	MR. K K DEKA
	<b>WITH</b> I.A.(Civil)/2092/2022 <b>in</b> Mat.App./21/2022	GITANJALI GOSWAMI <b>Versus</b> KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	
34	Mat.App./23/2022 FIXED, WITH LCR	ASIF ALI MIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	PP, ASSAM
35	Mat.App./29/2022 FIXED	APU TUMUNG . <b>Versus</b> PRIYANKA BORO	MR. M A ISLAM MR J I MONDAL MR J ISLAM	
36	Mat.App./30/2022 FIXED, WITH LCR	ARUNJOY TALUKDAR <b>Versus</b> KRISHNA DAS	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA
37	Mat.App./33/2022 FIXED, WITH LCR	TAPAN DAS <b>Versus</b> RIMPI DAS	MR P K DAS MR. M BARUAH MR. M ALOM	MR. P BORDOLOI MS M NIROLA
38	Mat.App./38/2022 FIXED	MONIKA DAS KARMAKAR <b>Versus</b> GAUTAM KARMAKAR	MR. S BANIK MS F BEGUM	MR. B BARMAN MS. N UPADHYAY MR. P DAS
39	PIL/60/2022 FIXED	JUSTICE (RETD.) MR. BASU DEO AGARWAL <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
40	Review.Pet./131/2022 FIXED, WITH WA/16/2012 (D/O)	SASHADHAR PATOWARY <b>Versus</b> THE HONBLE CHAIRMAN A.P.D.C.L, A.E.G.C.L AND A.P.G.C.L AND 3 ORS. B	MR. P MAHANTA AMICUS CURIAE	SC, APDCL

41	WA/166/2022 FIXED	THE UNION OF INDIA AND 2 ORS <b>Versus</b> KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A NATH (R2.1, R2.2., R4.1) MR A R BHUYAN (r-1) MR. N J MEDHI (R2.1, R2.2., R4.1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	<b>WITH</b> I.A.(Civil)/1372/2022 <b>in</b> WA/166/2022	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE
42	WA/323/2022 FIXED	WAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. MR. A DEKA (r-5)
	<b>WITH</b> I.A.(Civil)/3021/2022 <b>in</b> WA/323/2022	WAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU.
43	WA/337/2022 CAVT. NO.11122/022, FIXED	AFIYA BEGUM LASKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR B D DAS SC, PNRD GA, ASSAM MR H I CHOUDHURY MR. R A CHOUDHURY(R. NO. 14-22) FOR CAVEATOR
44	WA/347/2022 FIXED	JANASADHARAN NEWSPAPER EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR S BORTHAKUR MR R SENSUA MR D BORAH	GA, ASSAM MR. R HAZARIKA (R-3,4) MR. P HAZARIKA (R-3,4) MR. C CHAKRAVARTY (R- 3,4)
45	<b>WITH</b> WA/75/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR (r-6) S CHOUDHURY MR D BORAH (r-6) ASSTT.S.G.I.
46	<b>WITH</b> WA/76/2022	JANASADHARAN PRINTING AND PUBLISHERS PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR S BORTHAKUR S CHOUDHURY MR D BORAH
47	I.A.(Civil)/1295/2022 FIXED <b>in</b> Mat.App./6/2022	IBRAHIM KHAN <b>Versus</b> NUR BHANU @ NURJAHAN BEGUM	MR. S HOQUE	MR. R ALI MR S ALI MR G U AHMED MR M Z SHAH
	<b>WITH</b> Mat.App./6/2022	IBRAHIM KHAN <b>Versus</b> NUR BHANU @ NURJAHAN BEGUM	MR. A GONI MR. S HOQUE	MR. R ALI MR. R ALI MR S ALI MR S ALI MR G U AHMED MR M Z SHAH
48	WP(C)/3474/2022 FIXED	DR. RAJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU GA, ASSAM

49	I.A.(Civil)/3849/2022 FIXED in WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	<b>WITH</b> WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
50	WA/348/2022	DHARANI DAS AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPOATION LIMITED AND 3 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	SC, AFDC
51	WA/349/2022	SUNIL HAZARIKA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	<b>WITH</b> I.A.(Civil)/3848/2022 in WA/349/2022	SUNIL HAZARIKA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
52	WA/366/2022	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	<b>WITH</b> I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
53	I.A.(Civil)/133/2023 in WA/15840/2022	VIKASH KUMAR PINCHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
	<b>WITH</b> WA/15840/2022 (Filing Number)	VIKASH KUMAR PINCHA <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA	
54	I.A.(Civil)/158/2023 in WA/15460/2022	THE CHIEF ENGINEER WATER RESOURCE DEPTT. <b>Versus</b> SANJAY KUMAR DAS AND 4 ORS	MR. N GOSWAMI	
	<b>WITH</b> WA/15460/2022 (Filing Number)	THE CHIEF ENGINEER WATER RESOURCE DEPTT. <b>Versus</b> SANJAY KUMAR DAS AND 4 ORS E		
55	I.A.(Civil)/169/2023 in WA/327/2023	JAGADISH CHANDRA BRAHMA <b>Versus</b> UCO BANK AND 3 ORS	MR N TALUKDAR MS N RABHA MS D BORUAH	SC. UCO BANK
	<b>WITH</b> WA/327/2023 (Filing Number)	JAGADISH CHANDRA <b>Versus</b> UCO BANK AND 3 ORS E	MR N TALUKDAR	
		<b>HEARING</b>		
56	CrI.A./238/2017 FIXED	SRI MOHET HOJAI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.S ALI	SC, NIA

	<b>WITH</b> I.A.(CrI.)/323/2021 <b>in</b> CrI.A./238/2017	MOHET HOJAI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD	SC, NIA
57	<b>WITH</b> CrI.A./205/2017	SRI JAYANTA KUMAR GHOSH <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.A CHOUDHURY MR.N SARKAR MS.B CHOWDHURY	SC, NIA
58	<b>WITH</b> CrI.A./206/2017	SRI SANDIP KUMAR GHOSH <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. N N B CHOUDHURY MR. A CHOWDHURY MR. D CHOWDHURY MS. B CHOWDHURY	SC, NIA
59	<b>WITH</b> CrI.A./233/2017	SRI REDAUL HUSSAIN KHAN <b>Versus</b> THE NATIONAL INVESTIGATING AGENCY	MR.B PRASAD MR.N D BHUYAN MR.Z ALAM MR.S U AHMED	SC, NIA
60	<b>WITH</b> CrI.A./237/2017	SRI PHOJENDRA HOJAI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.S K JAIN MR.S ALI MR.I H HAU	SC, NIA
61	<b>WITH</b> CrI.A./256/2017	SRI AHSHRINGDAW WARISA <b>Versus</b> THE NATIONAL INVESTIGATING AGENCY and ANR	MS B DEVI MR. M RAHMAN MR. B PRASAD MR. K K KALITA MR S BORGHAIN MS. D PHUKAN MR. G GORLOSA MR. F ABDULLAH MR. B R DAS MR. M BORGHAIN	SC, NIA
62	<b>WITH</b> CrI.A./257/2017	SRI JIBANGSHU PAUL <b>Versus</b> NATIONAL INVESTIGATING AGENCY	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	SC, NIA
63	<b>WITH</b> CrI.A./259/2017	SRI NIRANJAN HOJAI <b>Versus</b> NATIONAL INVESTIGATION AGENCY AND ANR	MR.N DUTTA(Sr, Adv.) MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	SC, NIA
64	<b>WITH</b> CrI.A./261/2017	SRI JEWEL GARLOSA @ MIHIR BARMAN @ DEBOJIT SINGHA <b>Versus</b> THE NATIONAL INVESTIGATING AGENCY and ANR	MR.M RAHMAN MRS BORGHAIN MS.D PHUKAN MR.G GORLOSA MR. B DEV MR.M BORGHAIN	SC, NIA
65	<b>WITH</b> CrI.A./262/2017	SRI DEBASHISH BHATTACHARJEE @ BAPPI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR.N N B CHOUDHURY MR.A CHOWDHURY MS.B CHOWDHURY	SC, NIA
66	<b>WITH</b> CrI.A./286/2017	SRI BABUL KAMPRAI <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MRM HALOI MS.M DEVI MS.R BEGUM MR.P KAKATI	SC, NIA
67	<b>WITH</b> CrI.A./290/2017	VANLALCHHANA <b>Versus</b> NATIONAL INVESTIGATION AGENCY NIA	MR.Z KAMAR MR.D TALUKDAR MR.P CHOUDHURY MS.N MISHRA MR.R MEDHI	SC, NIA



68	<b>WITH</b> Crl.A./305/2017	SRI GOLON DAULAGOPU <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR. P KATAKI MR M HALOI MS.M DEVI MS. R BEGUM	SC, NIA
69	WA/236/2018 FIXED	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	<b>WITH</b> I.A.(Civil)/3004/2018 <b>in</b> WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA <b>Versus</b> DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
70	WA/291/2018 FIXED	LUBI INDUSTRIES LLP <b>Versus</b> STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
71	WA/367/2018 CAVT. NO.1249/2018 FIXED, CAVT./1249/2018	SMTI ASHA RANI BRAHMA <b>Versus</b> SMTI BINIKA GOYARI AND 9 ORS	MR. K N CHOUDHURY MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	SC, HIGHER EDU MR. R MAJUMDAR (R1) MR R DHAR (R1) MR J PAYENG (R1) MR. S BHUYAN (R-2 & 3) MR. A CHAMUAH (R-7) MR. A KHOUND (R-4, 5 & 6) MR B C MUCHAHARY (R-1) SC, BTC FOR CAVEATOR SC, U G C
72	WA/195/2019 FIXED, CAVT./1383/2017	THE STATE OF ASSAM AND ANR <b>Versus</b> DR. AMALENDU NAG AND 2 ORS	MR. R MAZUMDAR MR. K GOGOI	MR B D DAS MR. A K DUTTA MR. A CHAMUAH MR. B PURKAYASTHA, SC- HIGHER EDUCATION DEPTT.- MR A B DEY MR. S SUTRADHAR
	<b>WITH</b> I.A.(Civil)/3733/2019 <b>in</b> WA/195/2019	DR. AMALENDU NAG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, HIGHER EDU MR. A CHAMUAH SC, U G C
73	<b>WITH</b> WA/284/2017  CAVT. NO. 1383/2017	THE STATE OF ASSAM and ANR <b>Versus</b> DR. PROTIM SHARMA and ANR	MR. N J KHATANIAR MR. D SAIKIA MR. S MEDHI	MR. K N CHOUDHURY (R2) MR. Y S MANNAN MR. M MAHANTA (R2) MR. D J DAS (R2) FOR CAVEATOR SC, U G C MR. S GOHAIN
74	WA/260/2019 FIXED	SRI MANTU CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA	MR. JYOTIRMOY ROY (R- 4,5) MR. R HAZARIKA (R-4,5) MR D DAS (R-4,5)
75	<b>WITH</b> WA/185/2022	SRI KAMALA KANTA PHUKAN @ KAMALA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K SINHA MR. M K NEOG MR. B KUMAR	SC, SEC. EDU. MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
76	WP(C)/2843/2020 FIXED	SMTI. GITIMOLLIKA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION

	<b>WITH</b> I.A.(Civil)/3873/2022 in WP(C)/2843/2020	SMTI. GITIMOLLIKA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N HAQUE MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, IRRIGATION
77	<b>WITH</b> WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
78	<b>WITH</b> WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, APSC SC, IRRIGATION
79	<b>WITH</b> WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
80	WA/85/2021 FIXED	STATE OF ASSAM AND 2 ORS <b>Versus</b> M/S EMAMI LIMITED AND 3 ORS	MR A KALITA MR B CHOUDHURY MS K GANGAWAT	DR. A SARAF MR. P DAS MR G DAS MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA ASSTT.S.G.I.
81	WA/122/2021 FIXED	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS <b>Versus</b> PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. P BHOWMICK MR. D BORAH	MS. S B CHOUDHURY
82	WP(C)/1707/2021 FIXED	DHANAPATI LAHKAR AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
83	WA/108/2022 FIXED, CAVT./728/2020	THE ASSAM STATE WAREHOUSING CORPORATION AND ANR. <b>Versus</b> SYED RIAZUL HAQUE AND ANR.	MR. B CHAKRABORTY MR K L GUPTA	GA, ASSAM MR. P K ROY FOR CAVEATOR
84	WA/146/2022 FIXED	AKTER HUSSAIN AND 4 ORS. <b>Versus</b> ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
85	<b>WITH</b> WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)
	<b>WITH</b> I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
86	WA/210/2022 FIXED	BADRI PRASAD BARUWATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM
87	WA/226/2022 FIXED	MEENAKSHI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MRS. K DEVI MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM MR. S D PURKAYASTHA (r-6) MS. S PHUKAN (r-6)

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/612/2022 FIXED	BIREN CHANDRA BORAH <b>Versus</b> BIJOYA CHOUDHURY AND ANR.	MR. S P CHOUDHURY MS B DEVI	SC, ELEM. EDU MR B KAUSHIK SC. ACCOUNTANT GENERAL SC, FINANCE DEPTT.
2	Cont.Cas(C)/730/2022 FIXED	RASHTRA BHASHA M.E. SCHOOL <b>Versus</b> SURANJANA SENAPATI, ACS	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU
3	Cont.Cas(C)/792/2022 FIXED	ARUP DEY <b>Versus</b> DR. OM PRAKASH, IAS AND 2 ORS	MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU MR. D SAIKIA (R-1) MR. S BORA (R-1) SC, SSA
4	Cont.Cas(C)/14/2023 FIXED	PRASANTA DUTTA <b>Versus</b> NIRAJ VERMA	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	
5	Cont.Cas(C)/44/2023	BINITA ROY <b>Versus</b> PABAN KR BORTHAKUR AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
6	Cont.Cas(C)/45/2023	HEM RAJ SHARMA <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MS. S BORA	
<b>ADMISSION</b>				
7	Arb.P./32/2021 FIXED	M/S EASTERN CARGO MOVERS AND ANR. <b>Versus</b> RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
8	Arb.P./14/2022 FIXED	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
9	Arb.P./16/2022 FIXED	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
<b>ORDERS</b>				
10	Review.Pet./18/2021 FIXED, WITH WP(C)/4243/2019 (D/O)	THE DEPUTY COMMISSIONER, CHARAIDEO AND ANR. <b>Versus</b> PREM KANTA TANTABAI AND 7 ORS.	MR. J PATOWARY	

11	Review.Pet./23/2021 FIXED, WITH WP(C)/1705/2015 (D/O)	ANIS ALAM KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. A DEKA MRS. P GOSWAMI MR. S K DEKA MR D K DAS MR. A GAUTAM	SC, SEC. EDU. MR. M K CHOUDHURY MR J ABEDIN MR. S P ROY MR. D A KAIYUM MR. A BARKATAKI MR. N BARUAH MR A K RAI MR P BHARDWAJ MR. M SARMA MR J ISLAM MS K GOGOI MS. N RAI SC, SEBA
12	Cont.Cas(C)/49/2021 FIXED	M/S J.A. BROTHERS <b>Versus</b> SH. D S RANA AND 5 ORS	MR. P N CHOUDHURY MR A CHANDRAN MS. K JAIN	MR. D SHARMA (R-2) MR. D BARUAH MR. D BARUAH MR. P GOSWAMI (R-2) MS. N UPADHYAY MR. A I Ali MR. A I Ali S BORA (R-2) MR A BHUYAN (R-2)
13	Cont.Cas(C)/487/2021 FIXED	MD. NUR SHAHED ALI <b>Versus</b> MR. NARAYAN KONWAR AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA (r-3) MR S DAS (r-3)
14	Cont.Cas(C)/19/2022 FIXED	MANORANJAN BRAHMA <b>Versus</b> SHANTANU GOTAMARE, IAS AND ANR.	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
15	Cont.Cas(C)/21/2022 FIXED	MANORANJAN BRAHMA <b>Versus</b> SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA MR. B CHOUDHURY MR P NAYAK
16	Cont.Cas(C)/22/2022 FIXED	MANORANJAN BRAHMA <b>Versus</b> SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)

**HEARING**

17	Arb.P./9/2022 FIXED	KANDARPA CHALIHA <b>Versus</b> BHABEN BHARALI	MR R SENSUA MR D BORAH M. A. OASIS	MR. S BISWAKARMA MR T DAS MR. R CHOUHAN
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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
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16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Cont.Cas(C)/120/2022 B/O	FATIMA ZINNA <b>Versus</b> BIJOYA CHOUDHURY, ACS,	MR. S RANA MS. N AHMED	MR. P K BORAH MR. N J KHATANIAR (R-
<b>MOTION</b>				
2	WP(C)/1736/2021	PRANAB BORAH@ PRANAV BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	SC, ELEM. EDU GA, ASSAM
3	WP(C)/4471/2021 FIXED	ASHARJYA BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MS. P DAS MR. B KHOUND	SC, ELEM. EDU GA, ASSAM
4	WP(C)/5234/2021	DIPANJALI CHETIA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE
5	Cont.Cas(C)/742/2022 FIXED	DR. REKIBUDDIN AHMED <b>Versus</b> PROF. PRATAP JYOTI HANDIQUE AND ANR	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	
6	<b>WITH</b> WP(C)/9075/2019	REKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. P K MUNIR	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
	<b>WITH</b> I.A.(Civil)/3610/2022 <b>in</b> WP(C)/9075/2019	GAUHATI UNIVERSITY AND 4 ORS. <b>Versus</b> REKIBUDDIN AHMED AND 4 ORS.		SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
7	<b>WITH</b> WP(C)/8006/2022	DR. REKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C

8	WP(C)/3924/2022 WP(C) 7563/2013(D/O)	MOLLIKA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU GA, ASSAM
9	WP(C)/4691/2022	COLLEGE OF TEACHER EDUCATION AND ANR <b>Versus</b> NATIONAL COUNCIL FOR TEACHER EDUCATION AND 6 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, HIGHER EDU SC, N C T E
10	WP(C)/5756/2022	HOWLY SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
11	WP(C)/5759/2022	MILAN JYOTI SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU
12	WP(C)/5760/2022	KHONGRA ANCHALIK SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
13	WP(C)/5782/2022	NAVASAKTI SENIOR SECONDARY SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, EDU
14	WP(C)/6056/2022	LUTFUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
15	WP(C)/6790/2022	MINAKSHI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K K PHUKAN MR. S K GOGOI	SC, ELEM. EDU
16	WP(C)/7694/2022 FIXED	JAHNABI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	SC, HIGHER EDU
17	WP(C)/7985/2022 FIXED	BIPLAB SINGHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K P PATHAK MS. S CHUTIA MS. P CHUTIA	SC, HIGHER EDU SC, APSC
18	WP(C)/8363/2022	CHARU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R S CHAUHAN MR. R P ROY	SC, SEC. EDU.
19	WP(C)/8418/2022 FIXED	PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	SC, HIGHER EDU
20	WP(C)/133/2023 FIXED	NURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BANIK MR. B U LASKAR	SC, ELEM. EDU
21	WP(C)/255/2023 FIXED	BHORATH CH BHAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
22	I.A.(Civil)/3858/2022 in Cont.Cas(C)/492/2020  <b>WITH</b> Cont.Cas(C)/492/2020	NIRMALI MEDHI <b>Versus</b> PREETAM SAIKIA, IAS AND 3 ORS.  NIRMALI MEDHI <b>Versus</b> PREETAM SAIKIA	MR. R C SAIKIA  MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. A PHUKAN MR. D SAIKIA
23	I.A.(Civil)/3859/2022 in Cont.Cas(C)/634/2017	CHANDRESHWAR PRASAD SHARMA <b>Versus</b> PREETOM SAIKIA and 3 ORS.	MR G N SAHEWALLA	MR. D SAIKIA

	<b>WITH</b> Cont.Cas(C)/634/2017	CHANDRESHWAR PRASAD SHARMA <b>Versus</b> PREETOM SAIKIA and ANR.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM MR. D BORAH	MR. S P BHATTACHARJEE MR. A DEKA D SAIKIA MR. N SARMA
24	I.A.(Civil)/52/2023 <b>in</b> Cont.Cas(C)/293/2021	SMT. KUNJAMAI BORDOLOI <b>Versus</b> PREETOM SAIKIA AND 12 ORS	MR. D BORAH	MR J CHUTIYA (r-6) MR. B DEORI (R-4) MS. S KEMPRAI (r-6)
	<b>WITH</b> Cont.Cas(C)/293/2021	SMT. KUNJAMAI BORDOLOI <b>Versus</b> PREETOM SAIKIA AND 8 ORS	MR. D BORAH	MR J CHUTIYA (r-6) MR. B DEORI (R-4) MS. S KEMPRAI (r-6)
25	I.A.(Civil)/148/2023 <b>in</b> Cont.Cas(C)/462/2022	NABENDU BHATTACHARJEE <b>Versus</b> B. KALYAN CHAKRAVARTHY, IAS AND 3 ORS.	MR S CHOUDHURY MS R MEDHI	
	<b>WITH</b> Cont.Cas(C)/462/2022	NABENDU BHATTACHARJEE <b>Versus</b> B. KALYAN CHAKRAVARTHY, IAS AND 3 ORS.	MR S CHOUDHURY MS R MEDHI	
<b><u>ADMISSION</u></b>				
26	WP(C)/1443/2019 FIXED	NO. 1 BARDOULGURI LP SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, SEC. EDU. SC, SEC. EDU.
27	WP(C)/8073/2019 FIXED	RAHUL AMIN REZA AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
	<b>WITH</b> WP(C)/8795/2019	NETRAMONI BARUAH AND 82 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU SC, APSC
29	<b>WITH</b> WP(C)/6005/2021	NITYA NANDA PAIT AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MS. P BORAH (R 4 - R 18)
	<b>WITH</b> I.A.(Civil)/3095/2022 <b>in</b> WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
30	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	<b>WITH</b> I.A.(Civil)/1850/2020 <b>in</b> WP(C)/938/2020	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	<b>WITH</b> I.A.(Civil)/2236/2021 <b>in</b> WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
31	<b>WITH</b> WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
32	<b>WITH</b> WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR



33	<b>WITH</b> WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
34	WP(C)/1117/2021	MOHAN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH
35	WP(C)/1715/2021	KOBAD HUSSAIN SIKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S K DAS (R 7) MR R KARIM (R 7) MR D BARMAN (R 7)
36	WP(C)/2505/2021	RABIN BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU MR. N BORAH (r-6) MR H MAZUMDER (r-6)
37	WP(C)/3500/2021 FIXED	NIKUNJA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU MR. P K BORA(R NOS. 1 TO 5) MS. D D BARMAN(R NO.6)
38	WP(C)/4241/2021 B/O	MD. BADAR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)
39	WP(C)/4299/2021	SHAHABUDDIN MONDAL AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
40	<b>WITH</b> WP(C)/3882/2021	MD. ASHAN ALI SK AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM SC, FINANCE DEPTT.	SC, ELEM. EDU GA, ASSAM
41	WP(C)/6638/2021	DILIP CH RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE
42	WP(C)/6893/2021 WP(C) 1142/2022(D/O)	KHIREN MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
43	WP(C)/6936/2021	SANJIB KALITA AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D R GOGOI MS. S E AHMED	SC, HIGHER EDU SC, COTTON UNIVERSITY SC, T U MRS. R DEVI (r-8) MS P D NAIR SC, ASSAM UNIVERSITY SC, DIB. UNIVERSITY SC, G U
44	WP(C)/1016/2022 B/O	DHRITIMAN DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, APSC
45	WP(C)/5656/2022 B/O	DAMODAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, AG MR. S K MEDHI MR. R BORPUJARI (R-4) MRS DIPANJALI BORPUJARI (R-4) SC, EDU
46	WP(C)/8310/2022 FIXED	DR. DIBYAJYOTI MAHANTA <b>Versus</b> KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, HIGHER EDU MR. A M BORA (R-1,2) MR. J PATOWARY (R-1,2) MS. C CHOUDHURY (R-1,2) MR. N D SARMA MR. V A CHOWDHURY (R- 1,2)

**ORDERS**

47	Cont.Cas(C)/629/2015	BHABESH CH. BHUYAN <b>Versus</b> HEMANGA KISHOR SHARMA and 2 ORS.	MR.P N GOSWAMI MR.I KALITA	SC, HIGHER EDU SC, HIGHER EDU MR. S SARMA (R3) MR. J DEKA (R3) MR. T K BHUYAN (R3) MR. S K DEKA MR A CHALIHA
48	Cont.Cas(C)/785/2015	DR. BIREN BHUYAN, M.SC., PH.D. <b>Versus</b> PHANINDRA JIDUNG and ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.B C PATHAK(R-2) MR.M K MISRA(R-1) MR.M MAHANTA(R-1) MR.B PATHAK(R-2) MR. K GOGOI MR. A R TAHBILDAR (r-5) MR.M CHOUDHURY(R-1) MS.J PHUKAN(R-2) MR.R THADANI(R-2) MR.A DEKA(R-3)
49	Cont.Cas(C)/787/2015 WITH WP(C)/160/2010 (D/O)	MS. BHARATI DEVI <b>Versus</b> PRITAM SAIKIA and 7 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR. D SAIKIA MS U DAS(R-7) MR.R MAZUMDAR(R-3) MS.A VERMA(R-7) MS.S KHANIKAR(R-7) MR. B GOGOI MR.N SARMA(R-3) MR.D CHETIA(R-3) MR P NAYAK
50	Cont.Cas(C)/415/2016	SMTI. SARIFA BEGUM <b>Versus</b> MAHTABUDDIN AHMED and 4 ORS.	MR. B SARMA MR.S BARUA	MR.S ISLAM(R-3) MR.A CHOUDHURYR-3 MS.M KONCH(R-3)
51	Cont.Cas(C)/466/2016	BIBEKANANDA TALUKDAR <b>Versus</b> R.C. JAIN, IAS and 2 ORS	MR.S K SINGH MR.M K NEOG MR.B KUMAR	MR.D SAIKIA(R- 1&2) MR J ABEDIN (R3) MR. S P BHATTACHARJEE (R1) MR.A DEKAR- 1and2
52	WP(C)/2013/2018 B/O	SANKAR PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. B CHAKRABORTY MR. S CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MR. D J DAS N GAUTAM	SC, HIGHER EDU MR. U K NAIR, R-5 MR. B BARUAH MS. L YANGZOM
53	Cont.Cas(C)/219/2019 FIXED  <b>WITH</b>	DEBJANI DEBNATH AND ANR. <b>Versus</b> DILIP CHANDRA NATH AND ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY
54	Cont.Cas(C)/230/2019	GOPALJI MISHRA AND 9 ORS. <b>Versus</b> DILIP CHANDRA NATH AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. R K D CHOUDHURY MRS. A GAYAN ASSTT.S.G.I. SC. ASSAM UNIVERSITY
55	Cont.Cas(C)/348/2021	DEBA CHARAN DAS ANR. <b>Versus</b> JISHNU BARUA AND 9 ORS.	MS. J PAUL MS. S AHMED	MR. D SAIKIA (R-4) MR H BEZBARUA (R-5) MS. N PHUKAN (R-4) MS. N BORDOLOI (R-4)
56	WP(C)/2063/2021	LANKA JAN MAHAR ALI L P SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM
57	WP(C)/3456/2022 FIXED	SULEMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	SC, SEC. EDU. MR. T J MAHANTA (R-6) MR. P P DUTTA (R-6) MR. A BORUA (R-6) MR T GOGOI (R-6)
58	WP(C)/4471/2022 B/O	SHEIKH NEKIBUDDIN AHMED <b>Versus</b> XXXX AND 6 ORS	MR P C GOSWAMI MR. P P DAS MRS R DEKA	SC, SEC. EDU. MR A CHALIHA (SC, HEALTH AND MEDICAL EDUCATION) SC, G U

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6237/2022 FIXED ON FOURTH WEEK OF JANUARY, 23	AMIT BASUMATARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MRS. R DEVI MR. S UPADHAY MS. A LALA	SC, HEALTH
2	WP(C)/6891/2022	NAZRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, PWD
3	WP(C)/7902/2022 FIXED	PRASHNA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. D P BORAH MR B PAUL	GA, ASSAM SC, BTC SC, PWD
4	WP(C)/8305/2022 CAVT. NO.14722/022, FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP GA, ASSAM MR. M ALOM FOR CAVEATOR
5	WP(C)/8320/2022 FIXED	ROKIYA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
6	WP(C)/8321/2022 FIXED	SOFIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED	GA, ASSAM
7	WP(C)/13/2023	SWEETME NARZARY <b>Versus</b> THE GOVT OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM
8	WP(C)/63/2023	PRAFULLA BORI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S KAKATI MR. S PEGU	GA, ASSAM
9	WP(C)/74/2023	BIPUL BARMAN AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MD H R AHMED MR S ISLAM	DY.S.G.I.
10	WP(C)/191/2023	ELIYAS ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. G HUSSAIN	GA, ASSAM SC, REVENUE

11	WP(C)/218/2023 FIXED	BORSING LANGLEH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, AGRI. DEPARTMENT SC, K A A C
12	WP(C)/272/2023 FIXED	CHANDANA SONOWAL AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, WPT AND BC
13	WP(C)/353/2023	PINKEY BORAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, FINANCE SC, PWD
14	WP(C)/360/2023	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	ASSTT.S.G.I.
15	WP(C)/364/2023	PRAKASH KUMAR DIXIT <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R DE MS N BORAH MR. R J SARMA	DY.S.G.I.
<b><u>ORDER (STAY VACATING)</u></b>				
16	I.A.(Civil)/4267/2019 FIXED in WP(C)/5365/2018 <b>WITH</b> WP(C)/5365/2018	THE STATE OF ASSAM <b>Versus</b> REDAUL HUSSAIN KHAN	MR. S S ROY JR. GA, ASSAM	MR. U K NAIR
		REDAUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MS. H DEKA MR R ISLAM MR. M P SARMA	GA, ASSAM SC, N C HILLS
17	I.A.(Civil)/16/2023 FIXED in WP(C)/7675/2022 <b>WITH</b> WP(C)/7675/2022	ABHILASHA SHARMA AND 160 ORS <b>Versus</b> KRISHANU JYOTI DEKA RAJA AND 24 ORS	MR. P K GOSWAMI MR. B K DAS	MR. K N CHOUDHURY SC, APSC SC, A.H and V. DEPT.
		KRISHANU KUMAR BHAGABATI AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 164 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S I HUSSAIN MR. D J DAS N GAUTAM	MR. P K GOSWAMI (r-5 to 165) SC, APSC MR. B K DAS (r-5 to 165) MR B P BORAH (r-5 to 165) MR P J DUTTA (r-5 to 165) SC, A.H and V. DEPT.
	<b>WITH</b> I.A.(Civil)/3827/2022 in WP(C)/7675/2022	THE STATE OF ASSAM <b>Versus</b> KRISHANU KUMAR BHAGABATI AND 20 ORS	GA, ASSAM	MR. K N CHOUDHURY
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
18	I.A.(Civil)/170/2023 in Cont.Cas(C)/376/2016 <b>WITH</b> Cont.Cas(C)/376/2016	SMTI. BAIJAYANTI BORDOLOI <b>Versus</b> RAJIV MEHRISHI AND 3 ORS.	MR. R M CHOUDHURY	MR S K MEDHI
		SMTI. BAIJAYANTI BORDOLOI <b>Versus</b> RAJIV MEHRISHI and 3 ORS.	MR.R BARUAH MR.R M CHOUDHURY	MR. S K MEDHI
<b><u>ADMISSION</u></b>				
19	WP(C)/1889/2014 PART-HEARD	JAYCHARAN BARMAN @ JAY CHANDRA BARMAN <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD.	MR.B K DAS MS.P DAS MR.B THAKURIA	MS.R D MOZUMDAR MS.B BORA
20	WP(C)/983/2021 PART-HEARD	ABDUL AZIZ MIAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE

	<b>WITH</b> I.A.(Civil)/913/2021 <b>in</b> WP(C)/983/2021	MAHESH KUMAR CHANANI <b>Versus</b> ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE
21	<b>WITH</b> WP(C)/317/2021	CHAMEN ALI AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM MR. A DEKA (R NO.8) SC, PWD (BULDING) SC, REVENUE
	<b>WITH</b> I.A.(Civil)/1048/2021 <b>in</b> WP(C)/317/2021	MAHESH KUMAR CHANANI <b>Versus</b> CHAMEN ALI AND 11 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD (BULDING) SC, REVENUE
22	<b>WITH</b> WP(C)/1018/2021	ABUL KALAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
23	<b>WITH</b> WP(C)/2411/2021	SUKCHAN ALI AND 15 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
24	<b>WITH</b> WP(C)/2414/2021	AMIR ALI AND 7 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
25	Co.Appl./6/2014 WITH RECORDS	THE OFFICIAL LIQUIDATOR <b>Versus</b> JITU GOSWAMI and ANR	MR.K GOSWAMI MR.R R KAUSHIK	MR.D SAIKIA MR.R BORPUJARI
26	<b>WITH</b> Co.Appl./1/2017	M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD. <b>Versus</b> THE OFFICIAL LIQUIDATOR	MR.D KALITA MS.J R THAKUR MR.A THAKUR	MR.K GOSWAMI MS.A NEOG MR.A SANDILYA
27	WP(C)/2886/2015	PRADIP CHANDRA BORA and 137 ORS <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM MR P NAYAK, SC FINANCE DEPT. SC, INDUSTRIES
28	WP(C)/7605/2015	CHANDAN DAS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.F U BORBHUIYA MS.S REHENA MR.A MATIN	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.(R1-6)
29	WP(C)/1492/2018 FIXED	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
	<b>WITH</b> I.A.(Civil)/769/2022 <b>in</b> WP(C)/1492/2018	MAINUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM
30	WP(C)/4606/2020 FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K MEDHI ASSTT.S.G.I.
31	WP(C)/4879/2020	NANDITA ROY GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA MR S JAFRI	GA, ASSAM SC, REVENUE

32	WP(C)/61/2021 B/O	SUDARSON SINGH CHETRI @ SUDARSON SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. K R PATGIRI MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, AG SC, PWD SC, FINANCE DEPTT.
33	WP(C)/1498/2021	KRISHON KANHIYA SHARMA, FORCE NO. 881140391 ASI/GD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
34	WP(C)/3334/2021	AZHARUL ISLAM LASKAR AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, P H E
35	WP(C)/3476/2021 FIXED	SMTI GITANJALI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	SC, AGRI. DEPARTMENT SC, G U
36	WP(C)/4127/2021	BAKUL ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. S NATH	SC, PWD
37	WP(C)/6008/2021 FIXED	DHIRENDRA PATWORY AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) MR. L MOHAN (R-11) MR S N ADHYAPAK (R-5,6,8,10,13) MS B DAS MR S N ADHYAPAK (R-5,6,8,10,13) MR. A PHUKAN (GAD) MS S PARVEEN (R-15) MR. N BARMAN (R-15) SC, FINANCE
	<b>WITH</b> I.A.(Civil)/229/2022 <b>in WP(C)/6008/2021</b>	DHIRENDRA PATWORY AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM SC, SAD SC, FINANCE
38	WP(C)/1499/2022	SAMINDRA NATH KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	GA, ASSAM MR B GOGOI, SC, PWD SC, FINANCE
39	WP(C)/1964/2022	SATYABAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
40	WP(C)/3805/2022 B/O	GAJENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	GA, ASSAM
41	WP(C)/4464/2022	SUBHASH CH. DAS AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS M BORAH	GA, ASSAM SC, FINANCE SC, GHC
42	WP(C)/4619/2022 FIXED	JAHANARA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM MD H R AHMED
43	WP(C)/7899/2022 B/O	BIPLAB KALITA <b>Versus</b> THE OIL INDIA LIMITED AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY MR. B B KAKATI	SC, OIL
<b>ORDERS</b>				
44	WP(C)/9284/2019	NRIPEN CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS J BORAH MS. J GHOSH MS S SENGUPTA	GA, ASSAM SC, GAD
45	Cont.Cas(C)/385/2022	NILIMA BEGUM <b>Versus</b> RATO BASUMATARY AND 2 ORS	MR. A MOBARAQUE	

46	<b>WITH</b> Cont.Cas(C)/220/2021	RANJUMAN ARA BEGUM <b>Versus</b> RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA MR R DHAR (R-4) MR. A CHETRY MR. B GOGOI MR. K GOGOI MR. D UPAMANYA MR A CHALIHA MR M BHUYAN SC, HEALTH
47	Cont.Cas(C)/527/2022	SARIBUN NESSA MAZUMDAR <b>Versus</b> DR. J B EKKA, IAS AND 6 ORS	MR. M ISLAM	MR. M NATH (r-1) MR. K KONWAR (R-6) MR. B GOGOI (R3) MR. A BHATTACHARJEE (r-1) MR P NAYAK (R3) MR. S DUTTA (R-6) D J CHAKMA (r-1) MR A CHALIHA (R3)
48	WP(C)/6589/2022	AMIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM SC, O I L
49	WP(C)/6662/2022	K.R. KARDONG <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MS. T SOM MS. U HAZARIKA MR. P TELI	MR. S P CHOUDHURY (r-1 to 4) MR K BISWAKARMA (r-1 to 4) MS B DEVI (r-1 to 4)
50	I.A.(Civil)/120/2023 in WP(C)/2992/2018	ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B P BORAH MR P J DUTTA	GA, ASSAM SC, REVENUE
	<b>WITH</b> WP(C)/2992/2018	ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 8**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/1/2023	SMT. NENGAH KHONGSAI AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM DY.S.G.I.
2	W.P.(CrI.)/2/2023	FARHAD ALI@FARHAD ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE	GA, ASSAM
3	WP(C)/254/2023 B/O	MAHAMAYA BISWAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/258/2023	SHUBURA KHATUN @ SABURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/266/2023	SATYA BALA DAS@SAITYA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/274/2023	JAHURA KHATOON <b>Versus</b> UNION OF INDIA AND 6 ORS	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/304/2023	REKHA MANDAL <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS S CHAKRABORTY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/316/2023	JOHURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA MS. U NANDA MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/317/2023	ANJU DEBNATH@ANJU BALA DEBNATH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/319/2023	ANJUMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	WP(C)/320/2023	RAHIMA KHATUN@RABIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/328/2023	MARIYAM NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
13	WP(C)/334/2023	USHARANI PAUL@ISHA BALA PAUL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/335/2023	MD EMAN HUSSAIN @ IMAN HOSEN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/355/2023	MD SIRAJUDDIN BARBHUIYA@SIRAJUDDIN BORBHUYAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/361/2023	JIBAN SAHA@JIBAN KRISHNA SAHA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

**ADMISSION**

17	WP(C)/513/2018 WITH LCR	MOMIRAN NESSA <b>Versus</b> THE UNION OF INDIA	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	ASSTT.S.G.I.
18	WP(C)/3673/2018 WITH LCR	ASIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/4214/2018 WITH LCR	MUSTT. AYESHA KHATUN @ AYESA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

20	WP(C)/5295/2018 WITH LCR	MD. LAL CHAN ALI SK. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/2242/2019 WITH LCR	NUR ISLAM @ NOOR @ NURUL ISLAM AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR MR. R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	C.Ex.App./5/2022 FIXED	M/S NAMRUP ENGINEER COMPANY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, GST ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
	<b>WITH</b> I.A.(Civil)/3099/2022 <b>in</b> C.Ex.App./5/2022	M/S NAMRUP ENGINEER COMPANY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, GST ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
<b>ORDERS</b>				
23	W.P.(CrI.)/4/2017 FIXED	MASUDA KHATUN BIBI and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.
24	PIL(Suo Moto)/9/2018 FIXED	XX XX XX <b>Versus</b> THE STATE OF ASSAM	MR S S DEY( SC, GHC )	GA ,ASSAM
25	PIL/60/2018	BOBRUBAHAN SAIKIA <b>Versus</b> THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI MR D SENAPATI MS. S. TODI (R1-R3) SC, NEEP CO. SC, FOREST MR. M SAHEWALLA (R1- R3)
26	Review.Pet./45/2020 WITH WP(C)/227/2018 (D/O)	MD. NOOR AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	Review.Pet./118/2021 WITH LCR, WP(C)/4369/2017 (D/O)	ALO NANDI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. S DUTTA	GA, ASSAM MR J PAYENG ASSTT.S.G.I. SC, F.T
	<b>WITH</b> I.A.(Civil)/3654/2022 <b>in</b> Review.Pet./118/2021	ALO NANDI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	DY.S.G.I. SC, F.T
28	PIL/33/2022 FIXED	SADAK ARDAO AND ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	MR. R K D CHOUDHURY GA, ASSAM DY.S.G.I. SC, N C HILLS
29	PIL/37/2022	ABDUL AZIZ MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY SC, EXCISE DEPTT.
30	PIL/54/2022	TIHU NAGAR UNNAYAN SAMITTEE <b>Versus</b> UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	MR. S BORTHAKUR (R-4) GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MS. D DUTTA (r-3) ASSTT.S.G.I. SC, PCB
31	WA/88/2022 FIXED	SMTI. MAMATAJ BASUMATARY AND 8 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, FINANCE SC, EDU

32	I.A.(Civil)/135/2023 in WP(C)/8279/2022	AZIFA KHATUN @ AZIFA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ISLAM MR T T MONI	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> WP(C)/8279/2022	AZIFA KHATUN @ AZIFA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ISLAM MR T T MONI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	I.A.(Civil)/137/2023 in WP(C)/8058/2022	MD. ABDUL MALIK @ ABDUL MALIK KHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S NATH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/8058/2022	MD. ABDUL MALIK @ ABDUL MALIK KHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S NATH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
34	PIL/7/2019 FIXED	MOHAN RONGPI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MS. I KEITZAR MR. A I KATHAR	GA, ASSAM SC, K A A C
35	PIL/79/2019 FIXED	AJIT KR. BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. T K BHUYAN MR. M SMITH MR. N B GOHAIN MR. A GAUTAM	GA, ASSAM MR. S K DEKA (R-5) MR A ATREYA (R-5) MS. P P DAS (R-5) MS. G GOSWAMI MS. G GOSWAMI (R-5) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

#### [CRIMINAL MATTERS

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./277/2023	RAM KUMAR CHOUHAN <b>Versus</b> THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
2	Bail Appln./281/2023	PAVEI SAICHAMIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. J. ALI MR. M. P. SARMA MISS. M DAS MS R A MOSTAFI MS. B M CHHETRI	PP, ASSAM
3	Bail Appln./286/2023	MANJUWARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
4	Bail Appln./287/2023	ADUD AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	PP, ASSAM
5	Bail Appln./289/2023	GAFUR ALI @ GASUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN	PP, ASSAM
6	Bail Appln./290/2023	ROFUL AMIN @ MD ROFUL AMIN @ RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI	PP, ASSAM
7	Bail Appln./291/2023	HARUN UL RASHID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
<b><u>MOTION</u></b>				
8	Crl.Pet./1234/2022	PUTUL BORUAH <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MS. S. PIENYU	PP, ASSAM
9	Crl.Pet./862/2016	PUTUL BORUAH <b>Versus</b> THE STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM

10	AB/3822/2022 FIXED	MD. HAKIM MULLAH AND 11 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
11	Crl.Rev.P./27/2023	ANARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R C DAS MR. C. SHIL	PP, ASSAM
12	Crl.Rev.P./28/2023	SOFIQU ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
13	Crl.Pet./65/2023	KADER ALI@ABDUL KADER <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
14	Crl.Pet./66/2023	BAHARUL ISLAM@BABUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN	PP, ASSAM
15	AB/149/2023	KALIPUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
16	AB/182/2023 FIXED	CHAMPAK THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
17	AB/211/2023	MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN	PP, ASSAM
18	AB/214/2023	PAPPU KUMAR SAHANI@PAPU KUMAR <b>Versus</b> THE UNION OF INDIA	MR. A TALUKDAR MR D KALITA MS M DAS MR P TALUKDAR	SC, NCB
<b><u>BAIL HEARING (BA)</u></b>				
19	Bail Appln./2501/2022 WITH LCR	UTTAM RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR	MS. A BEGUM (R-2) PP, ASSAM
20	Bail Appln./2593/2022 WITH LCR, FIXED	ARUP BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
21	Bail Appln./2855/2022 FIXED	SENJAM NONGDREN KHOIMBA SINGH @ SONJAN NOTEN KHOMBA <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MS. S. PIENYU	PP, ASSAM
22	Bail Appln./2925/2022 WITH LCR, FIXED	SAYEED AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS. R DEVI MS. A DEY	PP, ASSAM
23	Bail Appln./3181/2022 FIXED	ABDUL KARIM BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
24	Bail Appln./3251/2022 WITH LCR, FIXED	MD. HAJRAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
25	Bail Appln./3454/2022 WITH LCR, OFFICE NOTE, FIXED	MD. MIRZAN AHMED @ MIRJAN AHMED <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
26	Bail Appln./3457/2022 FIXED	JAYANTA CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
27	Bail Appln./3487/2022 FIXED	TANJUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
28	Bail Appln./3627/2022 WITH OFFICE NOTE, LCR FILE, FIXED	BITU BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM

29	Bail Appln./3629/2022 WITH LCR, FIXED	PARTHA PROTIM DAS <b>Versus</b> THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MS. A GOGOI	PP, ASSAM
30	Bail Appln./7/2023	SHYAMAL CHANDRA BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MR. N NATH	PP, ASSAM
31	Bail Appln./11/2023 B/O	DHARITRI SARMA @ DHANU <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
32	Bail Appln./99/2023 FIXED	MD AMJUDDIN ALI @ AMJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
33	Bail Appln./101/2023 FIXED	ATIKUR RAHMAN@ATIQUR RAHMAN@ATIKUR RAHAMAN <b>Versus</b> THE UNION OF INDIA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, NCB
34	Bail Appln./117/2023 FIXED	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN MR. A BARUAH	PP, ASSAM
35	Bail Appln./121/2023 WITH LCR, FIXED	BASUDEV MANDAL@PRASENJIT@BHASHADEV MONDAL <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
36	AB/2199/2022 FIXED	PAPARI GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
37	AB/2230/2022 FIXED	ROSIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGHAIN MR. J RAHMAN	PP, ASSAM
38	AB/2748/2022	MAHAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
39	AB/2792/2022 FIXED	MD. MIDUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
40	AB/2817/2022 FIXED	ANSUMA BASUMATARY @ ANSUMAN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. S DIHINGIA MR H BARUAH MR P P PHUKAN	PP, ASSAM
41	AB/2915/2022	ISUKA YEPHTHOMI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
42	AB/2923/2022 FIXED	AYNAL HOQUE @ ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
43	AB/2991/2022 FIXED	BISHNU GOYARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
44	AB/3099/2022 FIXED	RAJIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. J ABBAS (r-2,3) MR M HANDIQUE (r-2,3) MD I HUSSAIN AL AMEEN (r-2,3) PP, ASSAM
45	AB/3115/2022	DILBAR HUSSAIN BARBHUIYA @ DILUWAR HUSSAIN BARBHUIYA @ DULU <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE	PP, ASSAM
46	AB/3116/2022 FIXED	MAINUL ISLAM @ MAINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
47	AB/3340/2022	SAMUJAL BORA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM

48	AB/3360/2022 FIXED	ALOMGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
49	AB/3472/2022	KONOK LOTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
50	AB/3566/2022 WITH OFFICE NOTE, FIXED	BRAZEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. G TAMULI MR. D GOGOI	MR. K K HANDIQUE MR. D CHUTIA (r-2 to 5) PP, ASSAM
51	AB/3629/2022 FIXED	AYUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
52	AB/3797/2022 FIXED	AMINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
53	AB/17/2023 FIXED	BILLAL HUSSAIN @ BILLAL ALI <b>Versus</b> THE UNION OF INDIA	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
54	AB/41/2023 FIXED	SUNIL KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	PP, ASSAM
<b><u>ORDERS</u></b>				
55	CrI.A./239/2019 WITH LCR 2 FILES, B/O	ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID	PP, ASSAM
56	I.A.(CrI.)/731/2019 WITH LCR 5 FILES, FIXED in CrI.A./332/2019	OSMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	PP, ASSAM
	<b>WITH</b> CrI.A./332/2019	OSMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. K JAIN	MR N AHMED MR. S RANA MR. G P CHETIA PP, ASSAM
57	I.A.(CrI.)/402/2021 WITH LCR 4 FILES, FIXED in CrI.A./291/2019	SRI DIPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
	<b>WITH</b> CrI.A./291/2019	SRI DIPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
58	I.A.(CrI.)/706/2022 WITH LCR 4 FILES, P.B.-1, FIXED in CrI.A.(J)/112/2019	PRAFULLA BORO <b>Versus</b> THE STATE OF ASSAM,		PP, ASSAM
	<b>WITH</b> CrI.A.(J)/112/2019	PRAFULLA BORO <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN, LEGAL AID COUNSEL	PP, ASSAM
59	Review.Pet./9/2023 WP(C) 96/2023(D/O), B/O	M/S. NUMALIGARH REFINERY LTD. <b>Versus</b> TECHNIP ENERGIES INDIA LTD. AND 3 ORS.	MR. N DEKA MR. M GOGOI MS E CHOUDHURY MR A R BAROOAH	DY.S.G.I. MR K TALUKDAR



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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 11**

#### [SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO SPECIAL DIVISION BENCH)  
AND ADDITIONAL HEARING CAUSELIST DATED  
02-01-2023 TO 03-03-2023(RELATING TO  
DIVISION BENCH-II), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.A./155/2018 CRL.A. 139/2018(D/O)	THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> SHRI SANGTEMCHUBA	MR D K DAS MR J A HASSAN MS D HAZARIKA SC, NIA	MR. P K DAS MR. D BORA MR. N MAHAJAN MR. N MAHAJAN
2	Crl.A./3/2023	SAJEN PUMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
3	CRL.A(J)/9/2023 WITH OFFICE NOTE	SHRI AJIT ROBIDAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J GOGOI LEGAL AID COUNSEL	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/29/2023 <b>in</b> CRL.A(J)/9/2023	SHRI AJIT ROBIDAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J GOGOI LEGAL AID COUNSEL	PP, ASSAM
<b>ORDERS</b>				
4	Crl.A./1/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	MD. AKKASH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR H P NEPAL MR. B HUSSAIN	PP, ASSAM
5	Crl.A./61/2022 WITH OFFICE NOTE, LCR 7 FILES, P.B.-2	KRISHNA RAUT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR MR N N UPADHYAYA MR. S SHARMA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/172/2022 <b>in</b> Crl.A./61/2022	KRISHNA RAUT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR MR N N UPADHYAYA MR. S SHARMA	PP, ASSAM
6	Crl.A./72/2022 WITH LCR 6 FILES, P.B.-2, FIXED	MARJINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	PP, ASSAM
7	CRL.A(J)/104/2022 WITH OFFICE NOTE, LCR 5 FILES	SUBHASH DEY <b>Versus</b> THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM

8	<b>WITH</b> CRL.A(J)/106/2022	MANORANJAN HATIBARUAH <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY (AMICUS CURIAE)	PP, ASSAM
9	<b>WITH</b> Crl.A./301/2022	PRANAB HATIBARUAH <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/713/2022 <b>in</b> Crl.A./301/2022	PRANAB HATIBARUAH <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
10	I.A.(Crl.)/202/2022 WITH LCR 3 FILES, FIXED <b>in</b> Crl.A./81/2022	SAJIKUL HAQUE @ APU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
	<b>WITH</b> Crl.A./81/2022	SAJIKUL HAQUE @ APU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
11	I.A.(Crl.)/217/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED <b>in</b> CRL.A(J)/63/2017 <b>WITH</b> CRL.A(J)/63/2017	SONA BESRA @ MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D TALUKDAR	PP, ASSAM
	<b>WITH</b> CRL.A(J)/63/2017	SONA BESRA @ MANDAL <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR.M K DAS MS B GOSWAMI AMICUS CURIAE	PP, ASSAM
12	<b>WITH</b> CRL.A(J)/62/2017	DOMAN MARDI <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR.B K SINGH MS B GOSWAMI AMICUS CURIAE	MS. K PHUKAN PP, ASSAM
13	I.A.(Crl.)/473/2022 WITH OFFICE NOTE <b>in</b> Crl.A./200/2022	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. N M DAS MR. J HATIMURIA	PP, ASSAM
	<b>WITH</b> Crl.A./200/2022	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. N M DAS MR. J HATIMURIA	PP, ASSAM
14	I.A.(Crl.)/485/2022 WITH OFFICE NOTE <b>in</b> Crl.A./6539/2022 <b>WITH</b> Crl.A./6539/2022 (Filing Number)	THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR.	PP, ASSAM	
	<b>WITH</b> Crl.A./6539/2022 (Filing Number)	THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR. F		
	<b>WITH</b> Crl.L.P./51/2022	THE STATE OF ASSAM <b>Versus</b> PARAG GOSWAMI AND ANR.	PP, ASSAM	
15	I.A.(Crl.)/486/2022 WITH LCR 5 FILES <b>in</b> Crl.A./208/2022 <b>WITH</b> Crl.A./208/2022	UJJAL KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
	<b>WITH</b> Crl.A./208/2022	UJJAL KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM

16	I.A.(CrI.)/611/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
	<b>WITH</b> CrI.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
17	I.A.(CrI.)/705/2022 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2 in CrI.A./28/2022	MOBIN MARAK @ MABINSON MARAK <b>Versus</b> THE STATE OF ASAM AND ANR.	MR. N UDDIN	PP, ASSAM
	<b>WITH</b> CrI.A./28/2022	MOBIN MARAK @ MABINSON MARAK <b>Versus</b> THE STATE OF ASAM AND ANR.	MR. N UDDIN MR. M HOQUE	PP, ASSAM
18	I.A.(CrI.)/735/2022 WITH LCR 6 FILES in CrI.A./174/2022	KETENG BORO AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
	<b>WITH</b> CrI.A./174/2022	KETENG BORO AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
19	I.A.(CrI.)/768/2022 WITH OFFICE NOTE, LCR 6 FILES in CrI.A.(J)/120/2022	PRANJAL HAZARIKA <b>Versus</b> STATE OF ASSAM	MR. K M HALOI LEGAL AID COUNSEL	PP, ASSAM
	<b>WITH</b> CrI.A.(J)/120/2022	PRANJAL HAZARIKA <b>Versus</b> STATE OF ASSAM	MR. K M HALOI LEGAL AID COUNSEL	PP, ASSAM
20	I.A.(CrI.)/794/2022 WITH LCR 4 FILES, P.B.-2, FIXED in CrI.A./271/2019	JESMINARA BIBI <b>Versus</b> JIAUR RAHMAN AND 2 ORS.	MR. M U MONDAL	MR H R A CHOUDHURY PP, ASSAM
	<b>WITH</b> CrI.A./271/2019	JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
<b>HEARING</b>				
21	CrI.A./338/2022 B/O	BAPAN AHMED CHOUDHURY <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023

12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.66-127), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/3281/2022	NURUL ALAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	GA, ASSAM MS S BORA, SC, AGRI. DEPTT.
2 WP(C)/5401/2022	M/S ASSAM FORT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. A D CHOUDHURY	SC. AGRICULTURE
3 WP(C)/6742/2022	GARJAN BULLATJAN MATCHAJIBI MINPALAN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AFDC
4 WP(C)/8060/2022	JAMAL UDDIN AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, CO OP GA, ASSAM
5 WP(C)/8378/2022	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, SSA
6 WP(C)/43/2023	MD. ABDUL ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN	GA, ASSAM SC, REVENUE
7 WP(C)/194/2023	GUNAMA ENTERPRISE AND ANR <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. T BARUAH MR. S J SARMAH K. KALITA	SC, OIL
8 WP(C)/223/2023	DHIREN NATH @ DHIREN DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, REVENUE
9 WP(C)/239/2023	ABDUL KASHEM AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
10 WP(C)/273/2023 B/O	SAHIDUL ALAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS. A DEKA	GA, ASSAM DY.S.G.I. SC, FOREST

11	WP(C)/357/2023	AMPHU ENGTIPI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. K N CHOUDHURY MR DILIP KR BORA MR. N BHARALI MR. D J DAS N GAUTAM	GA, ASSAM SC, NHAI SC, K A A C SC, REVENUE
12	WP(C)/358/2023 B/O	PREMIER CRYOGENICS LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR B CHOUDHURY MR. K P PATHAK Mr Arindam Baruah	GA, ASSAM
13	WP(C)/369/2023	NAYANJYOTI KHATANAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS <b>ADMISSION</b>	MR. M DAS	SC, PWD
14	WP(C)/4983/2014 FIXED	NECEM CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.N DUTTA MR.S SARMA MR.I CHOUDHURY MR.P MAHANTA MR.A PHUKAN	DR. B AHMED, Mr. R.K.DevChoudhury (Sr GA, ASSAM) SC, FINANCE & TAXATION SC, INDUSTRIES & COMMERCE SC, TAXES SC, ASSAM UNIVERSITY
15	WP(C)/7519/2016 FIXED	AJITESH ROY <b>Versus</b> THE ASSAM UNIVERSITY and 2 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. H A TALUKDAR	
16	WP(C)/6965/2017	BHABANI DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM G UDDIN MS R B BORAH
	<b>WITH</b> I.A.(Civil)/1143/2018 <b>in WP(C)/6965/2017</b>	SMTI. BHABANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM
17	WP(C)/1579/2018	ANVESH KUMAR GOYAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MR P NAYAK(SC, REVENUE)
18	WP(C)/363/2019	BIPUL KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	GA, ASSAM SC, REVENUE
19	WP(C)/966/2019	SEKENDAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
20	WP(C)/1383/2019 FIXED	JOYMONI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. P N GOSWAMI SC, EXCISE DEPTT.
	<b>WITH</b> Cont.Cas(C)/398/2021	DIBYENDU CHATTERJEE <b>Versus</b> RAKESH AGARWALA, IAS AND ANR	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	MR. P N GOSWAMI (r-1)
22	WP(C)/1655/2019	DANGARKUCHI PAKA BETBARI MEEN SAMABAI SAMITTEE LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S KATAKI MR. A N CHOWDHURY MR R M DAS MS. R DUTTA	GA, ASSAM
23	WP(C)/9396/2019	SIVANATH SANGMAI @ SHRI SHIBANATH CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A T H AHMED MR. S Y AHMED MD M ISLAM	SC, PNRD GA, ASSAM SC, REVENUE
24	WP(C)/2109/2021 FIXED	RAJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K BORUAH MR. M ALOM	GA, ASSAM SC, PWD
25	WP(C)/3623/2021 FIXED	SADANANDA GOGOI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S KALITA MR. A GANGULY MR P DAS	GA, ASSAM MR. K GOGOI (R-1,2,3) ASSTT.S.G.I.

26	WP(C)/7184/2021 FIXED	DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P K ROYCHOU DHURY (r-5 to 8) GA, ASSAM MR. N G KUNDU (r-5 to 8) MR G DEKA (r-5 to 8) MS. P UPAMANYU SC, REVENUE
	<b>WITH</b>			
27	WP(C)/5449/2019	ASHOK KUMAR GARODIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOU DHURY MR. N G KUNDU	GA, ASSAM MR. M J BARUAH (R-4) MS B MAJUMDER (R-4) MS M NEOG (R-4) SC, REVENUE
	<b>WITH</b> I.A.(Civil)/2982/2022 in WP(C)/5449/2019	ON THE DEATH OF NEPAL CHANDRA DE HIS LEGAL HEIRS DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P K ROYCHOU DHURY GA, ASSAM MR. N G KUNDU SC, REVENUE
28	WP(C)/3795/2022 B/O	MANAS BORBORA AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
29	WP(C)/4450/2022 FIXED	M/S DHIR BEEL FISHERMAN CO OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A D GUPTA MS B DAS MR R SARKAR	MR. D DAS SR. ADV (r-5) GA, ASSAM MR H K NATH (r-5)
	<b>WITH</b>			
30	WP(C)/3736/2022	M/S KACHUDOLA FISHERY CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. D DAS SR. ADV (r-6) GA, ASSAM MR H K NATH (r-6)
31	WP(C)/6217/2022	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	GA, ASSAM SC, FOREST
	<b>WITH</b>			
32	WP(C)/6247/2022	LITON CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	GA, ASSAM SC, FOREST
	<b>WITH</b>			
33	WP(C)/6509/2022	MANORANJAN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	SC, FOREST SR. GA, ASSAM
34	WP(C)/7635/2022 FIXED	AJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
	<b>WITH</b>			
35	WP(C)/7645/2022	PARESH KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
36	WP(C)/7775/2022 FIXED	GOPAL MANDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, REVENUE
37	WP(C)/7780/2022 FIXED	NIZAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR MR R DAS	GA, ASSAM
38	WP(C)/7782/2022 FIXED	SHARIFUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. D F A AHMED MR. J LASKAR MR R DAS	GA, ASSAM DY.S.G.I.
39	WP(C)/7821/2022 FIXED	SURUJ KR BORDOLOI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
40	WP(C)/7895/2022 FIXED	KHANASHREE BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	SC, ASLSA GA, ASSAM SC, FINANCE
41	WP(C)/8129/2022 FIXED	BHABENDRA NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MR D KHAN	GA, ASSAM MR. S BORA (r-2) MS J RAJKUMARI (r-2)



**BAIL HEARING (BA)**

42	Bail Appln./108/2023 FIXED	ANJAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ORDERS</b>				
43	WP(C)/2815/2014	LAXMI NARAYAN SOGANI and 3 ORS, <b>Versus</b> THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM and 4 ORS,	MR.R BORPUJARI MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A VERMA	GA, ASSAM MR. D BARUAH (R4) MR. B PATHAK (r-4) MR. B BARMAN (r-4) MS. N UPADHYAY (R4)
44	WP(C)/5706/2017	ANDRIASH BESRA and 9 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.D BORGHAIN MR.P GOHAIN MS.M SHARMA MS.B PHUKAN	GA, ASSAM SC, BTC
45	WP(C)/7657/2019 FIXED	BINA SHEEL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER	GA, ASSAM MR. S K GHOSH
46	Cont.Cas(C)/583/2020 FIXED, WITH WP(C)/1036/2020 (D/O)	BANAJIT BARMAN <b>Versus</b> DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
47	Review.Pet./37/2022  CAVT. NO. 00612/022,	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> BANAJIT BARMAN AND ANR.	MR. D P BORAH	MD S HOQUE (R-1) MR. S BARMAN FOR CAVEATOR
48	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED ) LEGAL HEIRS AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
49	WP(C)/5375/2021 WP(C) 6704/2015 CONT.CASE(C) 362/18 (BOTH D/O)	TRAILOKYA DEKA AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
50	WP(C)/7275/2021	SAJAL DEB <b>Versus</b> THE BANK OF INDIA AND 3 ORS	MR. M A ISLAM MR J I MONDAL	GA, ASSAM
51	Cont.Cas(C)/263/2022	GAURI KALITA <b>Versus</b> BISWADEEP DAS AND 4 ORS.	MR. N J KHATANIAR	MR. D SAIKIA MS. R B BORA MR. P N GOSWAMI (r-2) MR M HOQUE MR. R R Gogoi MR. R R Gogoi
52	Cont.Cas(C)/536/2022	KAMAL KALITA <b>Versus</b> BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	
53	I.A.(Civil)/2687/2022 in WP(C)/5681/2021	NABAJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS	SC, PWD
	<b>WITH</b> WP(C)/5681/2021	NABAJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C DAS MR. S N TAMULI MR S C DAS MS. A BEGUM MR P BURAGOHAIN	MR. S ROY MR. M H LASKAR M. HOSSAIN SC, PWD SC, FINANCE
54	WP(C)/4431/2022 AFTER PUJA	M/S R. K. TRANSPORT <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. N N B CHOUDHURY MR. A K SAIKIA MR. M DEWAN	MR. S S ROY (r-6) MR M CHETIA MR. S P CHITTAWAT MS U M SUBHANA MR. MD I HAQUE SC, OIL

55	WP(C)/5707/2022 B/O	M/S BALAHI CHAMPARA FISHERY CO- OPERATIVE SOCIETY LTD <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	SC, AFDC
56	I.A.(Civil)/142/2023 FIXED in WP(C)/2216/2017  <b>WITH</b> WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.  BHABA DOLLEY and 11 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. R ALI MR. S M RAHMAN MR.M ALI  MR. R ALI MR. S M RAHMAN MR.M ALI MR H HOQUE	SC, REVENUE   GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

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### DAILY CAUSELIST

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**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./265/2023	MD RAFIQUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	
<b>MOTION</b>				
2	WP(C)/4626/2021	SHAFIQL ISLAM AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM MR. M DUTTA (r-6) MR. N UDDIN (r-6) MR. M ISLAM (r-6)
3	WP(C)/7335/2021	KARENDRA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS N DAS	GA, ASSAM SC, BTC
4	WP(C)/4173/2022	BHADRA KANTA BORAH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA	SC, P AND R.D. GA, ASSAM
5	WP(C)/367/2023	SADEK ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. S A HUSSAIN MR D J HALOI	SC, CO OP
6	WP(C)/368/2023 CAVT. NO.00462/023,	CHINTAMANI BOL <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM MD. S ALOM FOR CAVEATOR
<b>ORDER (STAY VACATING)</b>				
7	I.A.(Civil)/105/2023 FIXED in WP(C)/7971/2022	NAJMIN BEGUM <b>Versus</b> MANJU BEGUM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM MR. A C SARMA

	<b>WITH</b> WP(C)/7971/2022	MANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. K N CHOUDHURY (r-6) SC, P AND R.D. GA, ASSAM MR. J PATOWARY (r-6) MR. D J DAS (r-6) N GAUTAM (r-6) MR. R DUBEY SC, A S E C
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
8	I.A.(Civil)/3088/2022 <b>in</b> WP(C)/5812/2022  <b>WITH</b> WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR F KHAN	GA, ASSAM SC, FOREST SC, REVENUE
9	I.A.(Civil)/3139/2022 <b>in</b> WP(C)/5924/2022  <b>WITH</b> WP(C)/5924/2022	MOJASING TIMUNG AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS  PULEN HALOI <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN  MR. B D KONWAR SR. ADV. MR R KALITA MR H AGARWAL MR J SINGH	SC, K A A C SC, REVENUE SC, FOREST GA, ASSAM SC, FINANCE SC, REVENUE SC, WATER RESOURCE
	<b>WITH</b> WP(C)/5924/2022	PULEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
10	<b>WITH</b> WP(C)/5878/2022  <b>WITH</b> I.A.(Civil)/3141/2022 <b>in</b> WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  M/S P.K. ENTERPRISE AND ANR. <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/3141/2022 <b>in</b> WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, FINANCE SC, REVENUE SC, WATER RESOURCE
11	<b>WITH</b> WP(C)/5897/2022  <b>WITH</b> I.A.(Civil)/3140/2022 <b>in</b> WP(C)/5897/2022	SARAT KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  SARAT KALITA <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/3140/2022 <b>in</b> WP(C)/5897/2022	SARAT KALITA <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, WATER RESOURCE SC, REVENUE SC, FINANCE
12	<b>WITH</b> WP(C)/5971/2022  <b>WITH</b> I.A.(Civil)/3138/2022 <b>in</b> WP(C)/5971/2022	RAJIB KR. DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  RAJIB KR. DEKA <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	<b>WITH</b> I.A.(Civil)/3138/2022 <b>in</b> WP(C)/5971/2022	RAJIB KR. DEKA <b>Versus</b> THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, WATER RESOURCE SC, REVENUE SC, FINANCE
13	<b>WITH</b> WP(C)/5982/2022	PRADIP RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, WATER RESOURCE

	<b>WITH</b> I.A.(Civil)/3142/2022 <b>in</b> WP(C)/5982/2022	PRADIP RAJBANGSHI <b>Versus</b> T THE REVENUE DEPARTMENT AND ANR.	MR. B D KONWAR SR. ADV. MR R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, FINANCE SC, REVENUE SC, WATER RESOURCE
14	I.A.(Civil)/165/2023 <b>in</b> Cont.Cas(C)/335/2019	RANJU AGARWAL AND ANR <b>Versus</b> DIPTI DAS AND ANR	MR. SAILENDRA DEKA MR J DAS	MR K AGARWAL
	<b>WITH</b> Cont.Cas(C)/335/2019	RANJU AGARWAL AND ANR. <b>Versus</b> DIPTI DAS	MR. S DEKA MR B DUTTA MS. J BORO MR D TUMUNG	MR K AGARWAL MR D AKRAM
<b>ADMISSION</b>				
15	WP(C)/7239/2017	ASHOK KR. SEN and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	SC, HEALTH
16	<b>WITH</b> WP(C)/863/2020	HEMA RAM DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR H BORAH	SC, HEALTH
17	<b>WITH</b> WP(C)/1910/2020	KAGEN DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR. S A CHOUDHURY	SC, HEALTH
18	WP(C)/1788/2018 FIXED	MAZAHARUL SULTAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G CHOUDHURY (R-7,8,9,10) MR B SARMA (R-7,8,9,10) MS A REHMAN (R-7,8,9,10) MR K K GOSWAMI (R-7,8,9,10) MS. S KAUSHIK (R-7,8,9,10)
	<b>WITH</b> I.A.(Civil)/2126/2018 <b>in</b> WP(C)/1788/2018	THE CHAIRMAN <b>Versus</b> MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
	<b>WITH</b> I.A.(Civil)/139/2023 <b>in</b> WP(C)/1788/2018	MAZAHARUL SULTAN <b>Versus</b> DOLABARI GAON PANCHAYAT	MR. P MAHANTA MS. P SAHARIA	
19	WP(C)/6117/2018 B/O	NURUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MR A HUSSAIN	GA, ASSAM MR. M U MAHMUD (R5) MR. A GONI (R5) MR. R. BORPUJARI (SC, REVENUE DEPARTMENT) MR. M ALI (R5) MS K GOGOI (R5)
20	WP(C)/578/2020	HABIBUR RAHMAN AND 77 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	MS. R AHMED (R5) GA, ASSAM SC. REVENUE
21	WP(C)/2234/2020	RUPAMONI DAS DEKA @ RUNAMONI DAS DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M Z AHMED MR. B D KONWAR SR. ADV. MR. R KALITA MR. P KR KALITA MR. J. SINGH	SC, PNRD GA, ASSAM
22	WP(C)/2608/2020	MINA DEB <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR. S ROY MR. M H LASKAR	SC, PNRD GA, ASSAM MR. JUNM LASKAR MS. A AHMED

23	WP(C)/3418/2020	ASHUTOSH CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K SINGHA MRS. P BARUAH	MR. P KAKATI, SC, WATER RESOURCE DEPARTMENT(R-1 TO 6) SC, WATER RESOURCE SC, BTC
24	WP(C)/3941/2021	M/S GREENLEAF ENTERPRISES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM,R-6) SC, AGRI. DEPARTMENT SC, GMC
25	WP(C)/6306/2021 B/O	JITENDRA KUMAR DEURI <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS	MR B D DAS	MR. U K NAIR, SC, G.H.C
26	WP(C)/4574/2022 FIXED	JIYARUL RAHMAN AND ANR <b>Versus</b> THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
27	WP(C)/4607/2022 FIXED	MOFIZ ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
	<b>WITH</b>			
28	WP(C)/4583/2022	ABDUL SIDDIK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
	<b>WITH</b>			
29	WP(C)/4584/2022	MD. JONAB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
	<b>WITH</b>			
30	WP(C)/4609/2022	UMAR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
31	WP(C)/7397/2022 FIXED	BALWAN SINGH @ BALWAN BHAMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM
32	WP(C)/7447/2022 FIXED	BINOY KUMAR ARJYA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	GA, ASSAM MR. K GOGOI SC, PCB
33	WP(C)/7639/2022 FIXED	SMTI. LOKHI PRAVA PEGU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. A GOGOI	GA, ASSAM
34	WP(C)/7743/2022 FIXED	BINA BABU SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
35	WP(C)/7819/2022 FIXED	JYOTIPRASHAD BORDOLOI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
36	WP(C)/7824/2022 FIXED	AJOY DUTTA @ AJAY DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N K KALITA	SC, EXCISE DEPTT.
37	WP(C)/7825/2022 FIXED	SANDIP KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM MR R DHAR, SC, WPT & BC (R-1 & 3) MR A CHALIHA, SC, FINANCE DEPTT. (R-2) SC, HOUSING BOARD
38	WP(C)/7832/2022 FIXED	MD. SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM ANDD3 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM
39	WP(C)/7834/2022 FIXED	MANI KANTA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	SC, ASLSA GA, ASSAM SC, FINANCE

40	WP(C)/7836/2022 FIXED	HAFREY BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	SC, ASLSA GA, ASSAM SC, FINANCE
41	WP(C)/7841/2022 FIXED	PANJUPRATIM PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
42	LA.App./11/2023	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> PALLORBUND TEA LTD. AND ANR.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	GA, ASSAM
43	LA.App./12/2023	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> MD. AYUB ALI BARBHUIYA AND 10 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	GA, ASSAM
<b>ORDERS</b>				
44	WP(C)/639/2021 FIXED	FULBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM
45	WP(C)/1596/2021	AJIT ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	GA, ASSAM SC, REVENUE
46	WP(C)/4512/2021 WP(C) 4460/2021(D/O)	HAZROT ALI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MR. M NATH (SC, P&RD)
47	WP(C)/4574/2021	KALPANA SAHA @KALPANA RANI SAHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR. M CHALIHA MS. P DEV	GA, ASSAM MR. K GOGOI (R NO.2) SC, REVENUE MR. R BARPUJARI (SC,REVENUE)
48	WP(C)/4939/2021	M/S. DUTTA ENTERPRISES <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. B J GHOSH MR. DILIP DEY	ASSTT.S.G.I.
49	WP(C)/5346/2021	GIREN KALITA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. M R Z CHOUDHURY MR B KALITA MR S GAUTAM	MR. B D KONWAR SR. ADV. GA, ASSAM MR. S P ROY MD A K AHMED (R-8) MS S BARUAH (R-8) MS. S KUMARI (r-8) JYOTISH DAS SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, FOREST SC, PCB
50	I.A.(Civil)/506/2022 B/O <b>in</b> WP(C)/1146/2020	SURUS BANO <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM	MR. A ROSHID MS. M R DEVI	GA, ASSAM GA, ASSAM SC, FINANCE
51	I.A.(Civil)/1343/2022 WP(C)/1186/2022(D/O) <b>in</b> WP(C)/1186/2022	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R CHOUDHURY	GA, ASSAM
52	I.A.(Civil)/3475/2022 <b>in</b> WP(C)/4980/2022	N P CATERING AND CONFECTIONERY BAKERY, <b>Versus</b> M/S SHREE GANESH TRADERS AND 7 ORS.	MR. T DEURI MS. S DEVI	SC, HEALTH
	<b>WITH</b> WP(C)/4980/2022	M/S. SHREE GANESH TRADERS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY MR. D K BAIDYA M S HUSSAIN	MR G RAHUL (R-7) MR. D M NATH (R-7) SC, HEALTH

**WITH**  
I.A.(Civil)/2547/2022  
in WP(C)/4980/2022

M/S. SHREE GANESH TRADERS

MR. J PATOWARY

SC. MEDICAL

**Versus**

THE STATE OF ASSAM AND 5 ORS.

DEWAN MUSHARAF HUSSAIN

MR. M K CHOUDHURY

SC, P AND R.D.

**Versus**

THE STATE OF ASSAM AND 14 ORS

MR P BHARDWAJ  
MR. M SARMA

GA, ASSAM

DIPON KUMAR DAS AND 8 ORS

MR. I H LASKAR

SC, P AND R.D.

**Versus**

THE STATE OF ASSAM AND 6 ORS

MR. P K DEKA  
MD. S ALOM  
MR. P DAIMARY  
MR. R. KARIM

GA, ASSAM  
MR. S B LASKAR (R-7)  
MR. H A LASKAR (R-7)  
MS N KALITA (R-7)  
MS D DUTTA (R-7)

M/S BPCL NESSIMLAGURI (TAPASHYA)

MR. D DAS SR. ADV

GA, ASSAM

**Versus**

THE UNION OF INDIA AND AND 6 ORS.

R SARMAH  
MR. I DAS  
MR. K MOHAMMED  
MS S SHARMA

SC, NHAI  
MR. K K PARASAR (r-1,2)  
DY.S.G.I.

**HEARING**

CENTURY PLYBOARDS (I) LTD. AND ANR.

DR. A SARAF

MR. B C PATHAK

**Versus**

UNION OF INDIA AND 5 ORS.

MR. P BARUAH  
MR. Z ISLAM  
MR. P DAS  
MR. N N DUTTA

MR. B PATHAK  
MR. N CHOUDHURY(R-7)  
MR. B D DEKA(R-7)  
MR. R THADANI  
MR. M DAS(R-7)  
ASSTT.S.G.I.  
MR. A DEKA(R-7)  
MS. G KAUR (R-7)

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/365/2023	AMESH BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A NATH DR ANKIT TODI	SC, GST MR. S C KEYAL DY.S.G.I.
<b>ADMISSION</b>				
2	WP(C)/6138/2017	M/S ATANU GANGULY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	MR.S C KEYAL SC, FINANCE and TAXATION MR.B GOGOI MR. B SARMA SC, CENTRAL EXCISE SC, RAILWAY
3	WP(C)/3869/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
<b>WITH</b>				
4	WP(C)/3863/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
5	WP(C)/5136/2020	M/S PLATINUM ALLOYS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS S SHARMA	SC, GST
<b>WITH</b>				
6	WP(C)/5125/2020	M/S SATYAM COKES <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
<b>WITH</b>				
7	WP(C)/5434/2020	M/S SATYAM ISPAT (NORTH EAST) LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST MR. S C KEYAL
<b>WITH</b>				
8	WP(C)/5446/2020	M/S SUNSHINE INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST

9	WP(C)/1788/2021	RAJENDRA KUMAR DEORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION
10	WP(C)/1790/2021	RAJENDRA KUMAR DEORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION
11	WP(C)/2483/2021	M/S HOTEL BALLERINA PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR	SC, EXCISE DEPTT.
12	WP(C)/2497/2021	RAMKRISHNA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
13	WP(C)/6176/2021	MANGHI LAL SINGHI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. B N GOGOI ASSTT.S.G.I. SC, INCOME TAX
14	WP(C)/6483/2021	M/S SHREE SAI VAMIKA INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. S C KEYAL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
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9)	MR. R BORUAH	20-01-2023	To	30-01-2023
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13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,25th January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./331/2018	THE UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT ARUNA BORO4 ORS	MR. A DUTTA MRS. P M DUTTA	MR. B CHAKRAVARTY (R1) MR. K K BHATTA (R5) MR. U DAS (R3, R4) MR. N BORO (R1) MS JONA TALUKDAR (R5) MR A RAHMAN (R3, R4) MS THUYEKHRULU (R3, R4)
	<b>WITH</b> I.A.(Civil)/1489/2018 <b>in</b> MACApp./331/2018	THE UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT ARUNA BORO4 ORS	MR. A DUTTA MRS. P M DUTTA	
2	MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SOVARANI DEY AND 8 ORS	MR. K K DEY MR. A AHMED MR V K BAROOAH	MR. K K BHATRA (R8) MR. R K BHATRA (R8) MR J C BORAH (R4) MR. L GOGOI MR. R BARUAH MR. A SAIKIA (R8) MS. S BURAGOHAIN (R8)
	<b>WITH</b> I.A.(Civil)/3058/2018 <b>in</b> MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SOVARANI DEY AND 8 ORS	MR. A AHMED	MR J C BORAH (R4)
3	Review.Pet./167/2022 in CRP(IO)/181/2022(D/O)	ANANTA RAM MEDHI <b>Versus</b> DEEKSHA SHOME @ ROY (MINOR) AND 2 ORS. F	MS. K M SAIKIA MS J KUMARI PETITIONER IN PERSON	
4	MACApp./723/2022	SRI BHABANI PRASAD DAS and ANR <b>Versus</b> SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. M HUSSAIN MR M AHMED
5	MACApp./774/2022	SHRI SATISH KALITA <b>Versus</b> SMT MANIMA CHOUDHURY AND ANR	MR. H ROHMAN	

6	MACApp./810/2022	SRI NRIPEN BARMAN <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD AND ANR	MR S C PANDIT	MR. K K BHATRA
7	MACApp./849/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DAYBAKI KALITA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
	<b>WITH</b> I.A.(Civil)/3763/2022 <b>in</b> MACApp./849/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DAYBAKI KALITA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
8	MACApp./15/2023	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI MINU DAS AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA	MR D MONDAL MR. A A MONDAL (R-5) MR S HUSSAIN (R-5) MR A ALAM (R-5)
	<b>WITH</b> I.A.(Civil)/129/2023 <b>in</b> MACApp./15/2023	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMTI. MINU DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA	MR D MONDAL MR. A A MONDAL (R-5) MR S HUSSAIN (R-5) MR A ALAM (R-5)
<b>ORDERS</b>				
9	MC/1760/2014 IN MAC.APP.___/2014	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> DIPALI BASUMATARY and 7 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
10	MC/1191/2015 IN MFA SL.NO. 239010	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> ARUN DAS and ANR,	MS.R D MOZUMDAR MS.B BORAH	
11	MC/1242/2015 IN MFA SL.NO. 238967	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SAILEN CH. DAS and ANR,	MS.R D MOZUMDAR MS.B BORAH	
12	MACApp./93/2016 WITH LCR	MRS RANJANA BEGUM and ANR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD	MR. S BISWAS MR.S SINGH	MR.A DUTTA(R-1) MRS.P M DUTTAR-1
13	I.A./1518/2016 <b>in</b> MACApp./261157/2015	SMT. RANI NATH <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS,	MR.M CHOUDHURY MR.T ALI MR.J HAZARIKA	MR.A J SAIKIA(R-1) MR.U K DUTTA(R-1) MR.B KAKATI R-1 MR.K BORA(R-1)
	<b>WITH</b> MACApp./261157/2015 (Filing Number)	SMTI RANI NATH <b>Versus</b> THE UNITED INDIA INSURANCE CO LTD and 2 ORS		
14	I.A.(Civil)/2415/2017 <b>in</b> MFA/294335/2017	EMPLOYEE'S STATE INSURANCE CORPORATION and 2 ORS, <b>Versus</b> M/S GLORISHINE MULTI TRADE P LTD. and 3 ORS,	MR.K K NANDI MS.P KALITA	MR.R THAKURIAR-1 MR.L P SHARMA(R-1)
	<b>WITH</b> MFA/294335/2017 (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and 2 ORS <b>Versus</b> M/S GLORISHINE MULTI TRADE P LIMITED and 3 ORS	MR.K K NANDI MS.P KALITA	
15	MFA/61/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI FRANSASICH KHALAKH @ ORANG and ANR	MRS. S ROY MS I DAS	
16	MACApp./95/2018 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI TARANI RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C PANDIT (R1)

	<b>WITH</b> I.A.(Civil)/518/2018 <b>in</b> MACApp./95/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI TARANI RAJBONGSHI AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	<b>WITH</b> MACApp./96/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHAKRAVARTY (R-2) MR S C PANDIT (r-1) MS. A LALA (R-2)
	<b>WITH</b> I.A.(Civil)/526/2018 <b>in</b> MACApp./96/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
18	MACApp./258/2018 WITH LCR	SMTI ARUNIMA CHANGMAI GOGOI <b>Versus</b> THE DIVISIONAL MANAGER,	MR A PEGU MR. K K PARASAR MR. B CHETRI	MR. A DUTTA MRS. P M DUTTA
19	MACApp./262/2018 WITH LCR	HIRAKJYOTI BORA <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR S S SHARMA MS. L SHARMA MR. S SAHU MR. M K ALI MR. B J MUKHERJEE
20	MACApp./870/2018 WITH LCR	SRI BAHITY BORAH <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR B SHARMA MR S SHARMA	
21	MFA/169/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI NIZARA ROY and 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. M DEKA MR. S HAQUE MRS. R T DAS MR. N BORUAH MR K DAS MR S DAS FOR CAVEATOR
22	MFA/171/2019	SMTI. SONAI PROJA <b>Versus</b> UNION OF INDIA	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH G UDDIN	MR. K GOGOI SC, NF RLY
23	MFA/236/2019 WITH LCR	M/S P. P. ENTERPRISES <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	
24	MFA/271/2019	THE UNION OF INDIA <b>Versus</b> SMT. RINKU RANI DAS AND 3 ORS.	MR G GOSWAMI	
	<b>WITH</b> I.A.(Civil)/4130/2019 <b>in</b> MFA/271/2019	THE UNION OF INDIA <b>Versus</b> SMT. RINKU RANI DAS AND 3 ORS.	MR G GOSWAMI	
25	I.A.(Civil)/589/2019 <b>in</b> MACApp./11783/2018	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI LILIMAI MADUR AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (r-1) MS. R DAS (r-1)
	<b>WITH</b> MACApp./11783/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI LILIMAI MADUR AND ANR		
26	I.A.(Civil)/2065/2019 <b>in</b> MFA/6133/2019	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMTI. LALITA ROBIDAS AND 5 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. M TALUKDAR (R-1,2,3,4,5) MR Z HUSSAIN (R-6) MS. M BORUAH (R-1,2,3,4,5)
	<b>WITH</b> MFA/6133/2019 (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SMTI. LALITA ROBIDAS AND 5 ORS		

27	I.A.(Civil)/2906/2019 in MACApp./9910/2019  <b>WITH</b> MACApp./9910/2019 (Filing Number)	SUDESH SHARMA <b>Versus</b> struck off  SUDESH SHARMA <b>Versus</b> SRI DHURBA DAS AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A DUTTA MRS. P M DUTTA
28	I.A.(Civil)/4030/2019 in MACApp./11687/2019  <b>WITH</b> MACApp./11687/2019 (Filing Number)	MUSSTT. MANISHA BEGUM AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR  MUSSTT. MANISHA BEGUM AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	MR. S DUTTA MS. M CHOUDHURY MS C BORAH
29	I.A.(Civil)/4321/2019 WITH LCR in MACApp./15138/2019 <b>WITH</b> MACApp./15138/2019 (Filing Number)	SRI PROBHAT BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS  SRI PROBHAT BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
30	MACApp./51/2020	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SRI HEMANGA KUMAR SARMA and ANR	MS K GOSWAMI(R1) MR. S K GOSWAMI MR. S K GOSWAMI MR. A ACHARYA MR. A ACHARYA MR. N BARMAN	MS K GOSWAMI MR. D K SHARMA
31	MACApp./52/2020	SHRI BATSHU SAHA @ BASHU SAHA <b>Versus</b> SHRI AKHIL KALITA and ORS.	MR.U C RABHA MR. S M SARMA MR.M M DEKA	MR H TALUKDAR MR.A DUTTA(R-3) MS. D DAS MRS.P M DUTTA(R-3)
32	MACApp./56/2020	SRI SANKAR NANDI ROY and 2 ORS, <b>Versus</b> SRI RUPAK DUTTA and ANR,	MR. S K JAIN MR. B K JAIN	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA
33	MACApp./72/2020 (QUANTUM)	ICICI LOMBARD GENERAL INSURANCE LTD <b>Versus</b> SMTI. MINTUMONI DAS SAIKIA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M DUTTA MR K M BORA
34	MACApp./107/2020 WITH LCR (QUANTUM)	SANDEEP KR. MAHANTA <b>Versus</b> THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 4 ORS	MR H DAS MR. B C DEKA	MS. R D MOZUMDAR (R-3) MR. A BHATTACHARYYA MS. C MOZUMDAR (R-3) MR. S P SHARMA (R-3)
35	MACApp./126/2020 WITH LCR (QUANTUM)	SRI BIPUL KR. DIHINGIA <b>Versus</b> SRI RUPAK BARUAH AND 5 ORS.	MR. L GOGOI MR. R BARUAH	MR B M DEKA (R-2) MRS. S ROY (r-6) MR. R GOSWAMI (r-5) MR. N D SARMA (R-2) MS. P BORTHAKUR (r-5)
36	MACApp./127/2020 WITH LCR (QUANTUM)	SMTI. PURNIMA PHANGSHU AND ANR <b>Versus</b> NIBASH DAS AND 2 ORS.	MR. K SARMA MR. D DAS MR. B J TALUKDAR	
37	MACApp./149/2020 WITH LCR (QUANTUM)	BANJANA DAS AND 2 ORS <b>Versus</b> BAHRATI AXA GEN. INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR N AHMED
38	MACApp./152/2020 WITH LCR (QUANTUM)  <b>WITH</b> I.A.(Civil)/989/2020 in MACApp./152/2020	THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MAYMUN NESSA BARBHUYIA AND 5 ORS  THE ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MAYMUN NESSA BARBHUYIA AND 5 ORS	MR. A DUTTA MRS. P M DUTTA  MR. A DUTTA MRS. P M DUTTA	MR. B PURKAYASTHA (R1-R3) MR A B DEY (R1-R3) MR. S SUTRADHAR (R5, R6)

39	MACApp./178/2020 WITH LCR (QUANTUM)	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. SAMSUL HOQUE AND 4 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. R K BHATRA MR. B HALDAR (R-1,2) MR D BHUYAN MS R GANGAWAT
40	I.A.(Civil)/458/2020 in MACApp./18403/2019  <b>WITH</b> MACApp./18403/2019 (Filing Number)	SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS  SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS	MR S KHOUND MS B LASKAR MR. H K NATH	MR. A J SAIKIA MR G S BORO
41	MFA/80/2021 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MADHABI PAUL AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA MR N P BARUAH (R4) MR A AGARWALA MR. D MEDHI (R4) MS. R LAILA MD. K ALI
42	MFA/187/2021 WITH LCR	DR. MAHBUB ALAM KHAN <b>Versus</b> NAZIR AHMED BARBHUIYA AND 6 ORS.	MS. R CHOUDHURY MS S S ZIA	MR. S K GHOSH MS F AHMED
43	I.A.(Civil)/953/2021 in MACApp./98/2017(D/O), WITH LCR in MACApp./98/2017 <b>WITH</b> CO/21/2017	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NITANJALI DEVI SAIKIA AND 2 ORS.  SMTI NITANJALI DEVI SAIKIA and ANR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MR. A J SARMA  MS.R D MOZUMDAR(R-1) MS.C MOZUMDAR(R-1) MR.S P SHARMAR-1
	<b>WITH</b> I.A.(Civil)/776/2021	NITANJALI DEVI SAIKIA AND ANR. <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A J SARMA MR.S K GHOSH MR. P D NAIR MR.H ROHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
44	MFA/32/2022 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI BIDHAN BASUMATARY and ANR	MRS. P M DUTTA	MR M DEKA MR S HOQUE FOR CAVEATOR
45	MFA/67/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DIPAK KALITA AND ANR.	MR. S K GOSWAMI MS P SARMA	
46	MFA/94/2022 WITH LCR	UNION OF INDIA AND ANR . <b>Versus</b> M/S MEGHA TECHNICAL @ ENGINEERS PVT . LTD .	MR. B CHAKRAVARTY	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
47	MFA/96/2022 WITH LCR  <b>WITH</b> I.A.(Civil)/3108/2022 in MFA/96/2022	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI  MR. K GOGOI	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
<b>HEARING</b>				
48	MACApp./38/2017 WITH LCR (QUANTUM)	SMT SHEPALI BIBI and 3 ORS <b>Versus</b> SRI BHABESH DEKA and ANR	MR.A R AGARWALA MR.N ALAM R K	MS.N MODI(R-2) MR.N KALITA(R-2) MR.S DUTTAR-2 MR.S DUTTA(R-2) MR.C SHARMA(R-2)
49	MACApp./141/2018 WITH LCR (QUANTUM)	SRI GONESH CHOUDHURY <b>Versus</b> THE REGIONAL MANAGER AND 2 ORS,	MR. A R AGARWALA	MR. B KALITA MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. K BORAH
50	MACApp./309/2018 WITH LCR (QUANTUM)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R1) MR. T CHAKRABORTY (R2) MR. A BORUA (R1)

**WITH**  
I.A.(Civil)/1372/2018  
**in** MACApp./309/2018

ORIENTAL INSURANCE COMPANY LTD  
**Versus**  
MD ALYAMAN FIRDUS AHMED AND ANR

MS. R D MOZUMDAR  
MS. C MOZUMDAR  
MR. S P SHARMA

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/5278/2022	ON THE DEATH OF ATINDRA NATH SEN, HIS LEGAL HEIR RITA SEN @ RITA RANI SEN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, AG SC, HEALTH AND F W SC, PWD SC, P H E SC, F C I
2 WP(C)/7432/2022	BASANTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	GA, ASSAM
3 WP(C)/7539/2022 FIXED	HIRUMAI NATH @ HIRU NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS. J GHOSH	MR. S S ROY DY.S.G.I.
4 WP(C)/7575/2022 FIXED	SMTI BINA PANI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	SC, ELEM. EDU GA, ASSAM
5 WP(C)/8083/2022	BINA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, AG SC, FINANCE
6 WP(C)/8091/2022 FIXED	JYOTSHNA BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM SC, AG SC, SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT SC, FINANCE
7 WP(C)/8138/2022	KUNJOLATA BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
8 WP(C)/8147/2022 B/O	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
9 WP(C)/8228/2022 FIXED	GANESH CHANDRA DAS <b>Versus</b> THE MANAGING DIRECTOR AND 3 ORS.	MS. S CHUTIA MS. P CHUTIA MS N KALITA	GA, ASSAM SC, AG SC, SOIL CONSERVATION DEPTT.

10	WP(C)/215/2023	NIVA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
11	WP(C)/354/2023	TAPESWARI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT. SC, BTC
12	WP(C)/359/2023	A S M MASHUD LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS B BARMAN	SC, P AND R.D. SC, FINANCE DEPTT.
13	WP(C)/366/2023	KAUSHIK DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S N ADHYAPAK MS B DAS	SC, ELEM. EDU SC, BTC
<b>ADMISSION</b>				
14	WP(C)/6/2021 FIXED	MUSSTT. FULERUN NESSA BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, AG MR. S K MEDHI (R-6) MR. R K TALUKDAR (R-6) SC, IRRIGATION SC, PENSION SC, FINANCE
15	WP(C)/493/2021	SOLEMAN ALI SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R ISLAM MR M MONDAL	SC, ELEM. EDU SC, FINANCE
16	WP(C)/891/2021	PRASAD CHANDRA BORDOLOI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS K PHUKAN	SC, WPT AND BC SC, FINANCE
17	WP(C)/1646/2021 B/O	BHASKAR KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
<b>WITH</b>				
18	WP(C)/1064/2017	DEEPAL DEY <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM MR. P N GOSWAMI (SC, PHE DEPARTMENT)
<b>WITH</b>				
19	WP(C)/1562/2018	DILSHAD AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. A M AHMED	MR. S S ROY (GA, ASSAM) SC, WATER RESOURCE
<b>WITH</b>				
20	WP(C)/2609/2018	CHUITY BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR A BARMAN	SC, SEC. EDU. GA, ASSAM
<b>WITH</b>				
21	WP(C)/1446/2019	KIRAN MUDOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
<b>WITH</b>				
22	WP(C)/4114/2019	PANKAJ PHUKON <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR D BORUAH MR. L N DIHINGIA	SC, ELEM. EDU GA, ASSAM
<b>WITH</b>				
23	WP(C)/7872/2019	BEDABROT SAIKIA <b>Versus</b> THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 5 ORS.	MR. A SARMA MR J P CHOUHAN	SC, PNRD GA, ASSAM
<b>WITH</b>				
24	WP(C)/7947/2019	SARASWATI SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU GA, ASSAM

25	<b>WITH</b> WP(C)/4384/2021	NAVANITA GOGOI <b>Versus</b> THE STATE LEVEL COMMITTEE AND 3 ORS.	MR. A K DUTTA	SC, SEC. EDU. GA, ASSAM
26	<b>WITH</b> WP(C)/5883/2021	DEBANANDA BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
27	<b>WITH</b> WP(C)/6114/2021	SUHEL ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
28	<b>WITH</b> WP(C)/268/2022	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	GA, ASSAM MR J K PARAJULI, JR. GA, ASSAM (R-1,4) MR. N UPADHAYAY, SC, IRRIGATION DEPTT. (R-2) MR. R BORPUJARI, SC, FINANCE (R-3)
29	<b>WITH</b> WP(C)/1386/2022	KAMAL DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MS. D S NEOG SC, IRRIGATION
30	<b>WITH</b> WP(C)/1792/2022	SHARIFUL ISLAM AKAND <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, SEC. EDU. GA, ASSAM
31	<b>WITH</b> WP(C)/3087/2022	KESHAB KUMAR CHETRY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR K KASHYAB	SC, SEC. EDU. GA, ASSAM
32	<b>WITH</b> WP(C)/3168/2022	BIKRAM NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION DEPARTMENT SC. EDU.
33	<b>WITH</b> WP(C)/3639/2022	MEHBUB ALAM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
34	<b>WITH</b> WP(C)/5031/2022	MITHUN ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU.
35	<b>WITH</b> WP(C)/6798/2022	MALIN NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU SC, P AND R.D. GA, ASSAM
36	<b>WITH</b> WP(C)/6877/2022	SHEIKH MD. SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
37	<b>WITH</b> WP(C)/7095/2022	KASHMIRI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M TALUKDAR MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	GA, ASSAM
38	<b>WITH</b> WP(C)/7123/2022	BIKASH TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E

39	<b>WITH</b> WP(C)/7149/2022	GAUTAM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E
40	<b>WITH</b> WP(C)/7404/2022	JITU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, P H E
41	<b>WITH</b> WP(C)/7761/2022	PRANJIT SARMAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR H MAZUMDER N AHMED	SC, ELEM. EDU GA, ASSAM
42	WP(C)/2509/2021	BHARATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
43	<b>WITH</b> Cont.Cas(C)/502/2022	SMT. BHARATI DEVI <b>Versus</b> M.S. MANIVANAN AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	MR. D SAIKIA (r-3,5) MR. K GOGOI (r-3,5) MR S DAS (r-3,5)
44	WP(C)/4181/2021	MD. CHOUKAT ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM	SC, SEC. EDU. SC, FINANCE
45	WP(C)/5941/2021 FIXED	MAHENDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR. S K MEDHI (r-2) SC, FINANCE
46	WP(C)/6059/2021	GUNU CHETIA HATI BORUAH <b>Versus</b> THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
47	WP(C)/6972/2021	USHA RANI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, SEC. EDU.
48	WP(C)/7341/2021	MRS. NIRUPAMA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
49	WP(C)/837/2022 FIXED	BIJOYA DAULAGAPU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1064/2022 <b>in</b> WP(C)/837/2022	BIJOYA DAULAGAPU <b>Versus</b> THE STATE OF ASSAM AND 8 ORS f	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, FINANCE SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL
50	WP(C)/2559/2022	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
51	WP(C)/4833/2022	ABC 103 SURHAB ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
52	WP(C)/5645/2022	NABAJYOTI DEKA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S BORTHAKUR MR P H KONWAR	ASSTT.S.G.I. SC, U G C

53	WP(C)/6529/2022	MD. JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU GA, ASSAM MR. A J SARMA (R3, R4) MR. P D NAIR (R3, R4) MR. A CHETRY (R3, R4) MR G ALAM (R3, R4) MR. H ROHMAN (R3, R4)
54	WP(C)/7976/2022 (CHALLENGE TO EVICTION NOTICE IN RESPECT OF PART OF LAND SETTLED IN THE NAME OF T.B. HOSPITAL), FIXED	SAROJ DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A MATLIB	GA, ASSAM SC, REVENUE
55	WP(C)/3715/2020  <b>WITH</b> I.A.(Civil)/3377/2022 <b>in</b> WP(C)/3715/2020	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
56	WP(C)/1361/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
57	WP(C)/1361/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
58	WP(C)/7383/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
59	WP(C)/7383/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
60	WP(C)/7384/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	FIROZA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
61	WP(C)/7389/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	H. KHELENDRAJEET SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
62	WP(C)/7399/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	DINESH DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
63	WP(C)/7510/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	JAY PRAKASH PRASAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
64	WP(C)/7517/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	BHUMIKA PATHAK MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
65	WP(C)/7618/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	BINOD KUMAR VERMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
66	WP(C)/7698/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	MAYA RANI BANIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
67	WP(C)/7736/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	MANJU DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A MATLIB	GA, ASSAM SC, REVENUE
68	WP(C)/7804/2022  <b>WITH</b> I.A.(Civil)/3373/2022 <b>in</b> WP(C)/1361/2022	PRAMOD PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

67	<b>WITH</b> WP(C)/7815/2022	SANJAY KUMAR BHURA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
68	<b>WITH</b> WP(C)/7816/2022	BASANTI PANDEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
69	<b>WITH</b> WP(C)/7818/2022	KONJENBAM ANJALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
70	<b>WITH</b> WP(C)/7823/2022	SANKAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
71	<b>WITH</b> WP(C)/7831/2022	KAILASH MAHASETH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
72	<b>WITH</b> WP(C)/7848/2022	POTIRAM CHOUHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
73	<b>WITH</b> WP(C)/7858/2022	PANCHAM ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
74	<b>WITH</b> WP(C)/7870/2022	POTSHANGBAM KHONI CHAOBA MEETEI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
75	<b>WITH</b> WP(C)/7948/2022	ILLA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
76	<b>WITH</b> WP(C)/7949/2022	SAKHI DEVI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
77	<b>WITH</b> WP(C)/7953/2022	RAMKRISHNA SAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
78	<b>WITH</b> WP(C)/7970/2022	AJOY SHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE
79	<b>WITH</b> WP(C)/8308/2022	JAWAHAR PURBEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
80	<b>WITH</b> WP(C)/186/2023	ARUN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
81	<b>WITH</b> WP(C)/221/2023	BAGEDU KEWAT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
82	WP(C)/8097/2022	BIMAL CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. T.C CHUTIA, SC, SEBA SC, FINANCE

83	<b>WITH</b> WP(C)/3545/2020	BIMAL CHANDRA MEDHI <b>Versus</b> THE BOARD OF SECONDARY EDUCATION AND 4 ORS.	MR. K N CHOUDHURY MR. M K CHOUDHURY MR. A BARKATAKI MR. R M DEKA MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. N MAHANTA	MR. DILIP DEY MS. N CHOUDHURY (R6) SC, FINANCE SC, SEBA
<b><u>ORDERS</u></b>				
84	WP(C)/1716/2017	SMTI. TARUNI PHUKAN. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
85	Review.Pet./16/2018 WITH WP(C)/4126/2012 (D/O)	THE STATE OF ASSAM <b>Versus</b> SMT DOLEY PHUKAN	MR. D SAIKIA MR. P N SHARMA MR. A DEKA	
86	Review.Pet./47/2018 WITH WP(C)/4529/2010 (D/O)	THE STATE OF ASSAM <b>Versus</b> RAMESH DIHINGIA AND 7 ORS	SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	
87	WP(C)/7374/2018	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. N ISLAM	SC, SEC. EDU.
88	Review.Pet./94/2019 WITH WP(C)/3168/2012 (D/O)	PRADIP GOGOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, EDU, "SC, SECONDARY EDUCATION", "SC, FINANCE".
89	WP(C)/5750/2021	DR. GOPAL PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER MR B KAUSHIK	SC, HIGHER EDU SC, AG (A AND E) MR J PAYENG MR. B PEGU SC, FINANCE
90	Review.Pet./54/2022 WITH WP(C)/5409/2013 (D/O)	THE STATE OF ASSAM AND ANR. <b>Versus</b> SMTI RITA DEB		MR M CHANDA MR S CHOUDHURY MS R MEDHI
91	Review.Pet./132/2022 WITH WP(C)/7263/2015 (D/O)	DASHRATH YADAV AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST
92	Review.Pet./175/2022 WITH WP(C)/6721/2018 (D/O), WP(C)/4733/2018 (D/O), WP(C)/3186/2013 (D/O), CAVT. NO. 654/2018, CAVT. NO. 1046/2018	MD. ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. U K DAS MS. B D SARMAH MR. I DAS MS S SHARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
93	WP(C)/774/2022 B/O	NIRMAL ROY CHOUDHURY <b>Versus</b> THE SECRETARY, THE STATE OF ASSAM AND 7 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG SC, P H E
94	I.A.(Civil)/2175/2022 <b>in</b> WP(C)/2655/2022	PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, FINANCE SC, FINANCE DEPTT.
	<b>WITH</b> WP(C)/2655/2022	PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
95	WP(C)/4796/2022 B/O	SUNIL BASFORE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) SC, AG (A AND E)

96 WP(C)/6616/2022  
B/O

SUKHALATA PHUKAN GOGOI  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MS RUKMINI BARUA  
MS PADMINI BARUA

SC, HIGHER EDU  
GA, ASSAM  
SC, AG  
MR. S K MEDHI  
SC, FINANCE

**HEARING**

97 WP(C)/7688/2015  
B/O

SABITA TAMULI  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR.U K NAIR  
MR. R KALITA  
MR.A CHETRY  
MR.H K DAS  
MR.W YHOSHII  
MR H AGARWAL  
MR. J. SINGH  
MR.M P SARMA

MR.S N SARMAR-4 and 5  
MR. SURAJIT DAS (r-5,6)  
MR. P P DAS (r-5,6)  
MR.K KALITA(R-4 & 5)  
MR.S CHOUDHURY(R-4 & 5)  
MS. M D BORA, SC, AIDC  
MR.A J MAHANTA(R-4 & 5)  
SC, INDUSTRIES  
MR.A JAHID(R-4 & 5)  
MR.S SAMARIA

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Tr.P.(C)./6/2023	JYOTI SEN <b>Versus</b> SUBRATA PAUL	MR. SAIENDRA DEKA MS. J BORO MR J DAS	
2 CRP/11/2023	MD. MAINUL HAQUE <b>Versus</b> IFFCO TOKIO GENERAL INSURANCE CO LTD AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	
3 CRP(IO)/27/2023	NASAT ULLAH SK AND 2 ORS <b>Versus</b> RAHIMA BEWA AND 18 ORS	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
<b>ADMISSION</b>			
4 CRP(IO)/42/2017 FIXED	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. <b>Versus</b> PURNIMA DEVI and 16 ORS.	MR. T ISLAM MS.A BEGUM MS.S PARBIN MS.F AHMED	GA, ASSAM MR.A C SARMA Sr. Adv., R- 1and2 MR.B HALDAR(R- 1&2)
5 FAO/14/2019 CAVT. NO.1401/2018	BAL BHARTI EDUCATIONAL TRUST <b>Versus</b> M/S EASTERN PIPES PRIVATE LIMITED AND 2 ORS	MR. B D KONWAR SR. ADV. MR B SARMAH MR S SHARMA MS. S NEWAR	MR. B PATHAK (r-1 to 3) MR. D BARUAH MR. B BARMAN MS. N UPADHYAY MR. R THADANI (r-1 to 3) MR B HAZARIKA (r-1 to 3) MR V KUMAR (r-1 to 3) FOR CAVEATOR
6 Tr.P.(C)./10/2020	REZMIN SULTANA LASKAR <b>Versus</b> JAHURUL ALAM BARLASKAR	MR. JUNM LASKAR MS. T A AHMED MS. A AHMED	MR A R BHUYAN MR. M A I HUSSAIN
7 CRP/26/2020 WITH LCR	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. <b>Versus</b> DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
8 CRP(IO)/35/2022	KRIKA SOOD <b>Versus</b> MD. MEHER KHAN AND ANR.	MR H GUPTA MS. R M SARMAH	MR. N K MURRY MS P TOKBIPI MS P LINGGI

9	CRP/66/2022 WITH LCR	MD. ATOWAR RAHMAN AND ANR <b>Versus</b> BABULAL CHHAJER AND 2 ORS	MR H SARMA MR M RANA	MR P C GOSWAMI MR G BHARADWAJ MR B DEORI
10	CRP(IO)/259/2022	MD. ALTAF HUSSAIN <b>Versus</b> MD. SAMAR ALI	MR J H SAIKIA	MR. D K SHARMA
11	MACApp./635/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BANAMALA DAS @ BANALATA DAS AND 3 ORS. F	MR T KALITA MR. A KAKATI	MR. J KALITA (R1, R2) MR D KALITA (R1, R2) MS. S. KAR (R1, R2) MR. R K SARMA (R1, R2)
	<b>WITH</b> I.A.(Civil)/2712/2022 <b>in</b> MACApp./635/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BANAMALA DAS @ BANALATA DAS AND 3 ORS. F	MR T KALITA MR. A KAKATI	
12	MFA/4/2023	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MR. D J DAS	
	<b>WITH</b> I.A.(Civil)/187/2023 <b>in</b> MFA/4/2023	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MR. D J DAS	
13	MACApp./25/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> KARABI DEVI AND 2 ORS .	MR. R GOSWAMI MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/181/2023 <b>in</b> MACApp./25/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> KARABI DEVI AND 2 ORS .	MR. R GOSWAMI MS. P BORTHAKUR	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
14	RSA/173/2022	AFRUJA KHATUN <b>Versus</b> MOJMUL ALI AND ANR.	MR. P K ROYCHOUDHURY MS. D R BASUMATARY	
	<b>WITH</b> I.A.(Civil)/3472/2022 <b>in</b> RSA/173/2022	AFRUJA KHATUN <b>Versus</b> MOJMUL ALI AND ANR.	MR. P K ROYCHOUDHURY MS. D R BASUMATARY	
15	RSA/12/2023	DIGANTA BHUYAN <b>Versus</b> ON THE DEATH OF BALURAM SAIKIA, HIS LEGAL HEIRS SRI PRAKASH SAIKIA AND ORS.	MR R SENSUA MR D BORAH	
16	RSA/13/2023	RANJIT KUMAR OJAH <b>Versus</b> SUBHASH OJAH	MR J KAKATI MR. K D CHETRI MR D KALITA MR. S K KAKATI	
<b><u>ORDERS</u></b>				
17	CRP/340/2016 FIXED	DEEPAK BHUYAN and ANR. <b>Versus</b> RUNU SHARMA and 12 ORS	MR.H MAURYA MR.N ANAND MS.L SRIVASTAV	
	<b>WITH</b> I.A.(Civil)/170/2020 <b>in</b> CRP/340/2016	DEEPAK BHUYAN and ANR. <b>Versus</b> RUNU SHARMA and 12 ORS	MR H MAURYA MS. L SRIVASTAVA	
18	I.A./1126/2016 B/O <b>in</b> RFA/260243/2015	ON THE DEATH OF TIKENDRA NATH KAKATI HIS LEGAL HEIRS ARE SMTI DAISY KAKATI and 3 ORS, <b>Versus</b> BHABESH BARUAH	MR.J SHARMA MR. B M CHOUDHURY MR G DAS MR G DAS MR.P THAKURIA MR.G KAKATI MR.H J RAI	MR B K SARMA MR. D K KOTOKY
	<b>WITH</b> RFA/260243/2015 (Filing Number)	SMTI DAISY KAKATI and 3 ORS <b>Versus</b> SRI BHABESH BARUAH		

	<b>WITH</b> I.A.(Civil)/4062/2019	ON THE DEATH OF TIKENDRA NATH KAKATI HIS LEGAL HEIRS ARE SMTI DAISY KAKATI and 3 ORS, <b>Versus</b> BHABESH BARUAH	MR G DAS	
19	Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. <b>Versus</b> MR PIYUSH KHEMANI and ANR	MR.S KUMAR PETITIONER IN PERSON	MR. S CHAMARIA MR. M PHUKAN MR M ALI MR. S CHANDA
	<b>WITH</b> I.A.(Civil)/3650/2017 <b>in</b> Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. <b>Versus</b> MR PIYUSH KHEMANI and ANR	MR. D SENAPATI PETITIONER IN PERSON MR. S KUMAR	
20	I.A.(Civil)/1854/2019 <b>in</b> CRP(IO)/409/2018	M/S. AMGOORIE INDIA LTD. <b>Versus</b> ASIA MUDGI AND 3 ORS.	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MS. S KATAKEY MD. ASLAM	
	<b>WITH</b> CRP(IO)/409/2018	M/S. AMGOORIE INDIA LTD. <b>Versus</b> ASIA MUDGI AND 3 ORS.	MR G N SAHEWALLA MS. B SARMA MR. P DEKA MS. S KATAKEY MD. ASLAM	
21	I.A.(Civil)/2317/2019 <b>in</b> CRP/9154/2019	RAM BALAK RAI <b>Versus</b> ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS	MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN	MR S SARMA MR S SARMA
	<b>WITH</b> CRP/9154/2019 (Filing Number)	RAM BALAK RAI <b>Versus</b> ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F)		
22	I.A.(Civil)/277/2021 <b>IN</b> CRP 194/2017(D/O) <b>in</b> CRP/194/2017	SANDIPAN DEY <b>Versus</b> M/S. CHOUDHURY COMMERCIAL AND ANR.	MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. A J SAIKIA (R-2) MR M J QUADIR (R-1) MR. B KAKATI (R-2) MR. K MIRA (R-1)
23	RFA/17/2022	MANGAL SARKAR <b>Versus</b> MADAN SARKAR	MR. A BISWAS MR R KALITA MS S AHOM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
	<b>WITH</b> I.A.(Civil)/1837/2022 <b>in</b> RFA/17/2022	MANGAL SARKAR <b>Versus</b> MADAN SARKAR	MR. A BISWAS MR R KALITA MS S AHOM	
24	CRP(IO)/30/2022	SMT. ARCHANA DEVI <b>Versus</b> KH. NUNGSHITOMBI SINGHA AND ANR. - F	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	MR. B PATHAK (R-1 TO 3) MR. R THADANI (R-1 TO 3) MR B HAZARIKA (R-1 TO 3) MS M TIWARI (R-1 TO 3)
	<b>WITH</b> I.A.(Civil)/801/2022 <b>in</b> CRP(IO)/30/2022	KH. NUNGSHITOMBI SINGHA AND 2 ORS. <b>Versus</b> SMT. ARCHANA DEVI AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI	MR G N SAHEWALLA
25	Tr.P.(C)./67/2022	NAREN DAS <b>Versus</b> PRATIVA DAS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	MR R K MOUR MR. D SARMA MR P DAS A DAS
26	Tr.P.(C)./69/2022	GAUTAM DEB <b>Versus</b> RUMU NATH	R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	
27	CRP/80/2022	SMT. ANIMA BARUAH AND 2 ORS. <b>Versus</b> BHUBANESWAR DAS	MR. S K GOSWAMI MR. R SHARMA	MR R SARMA MR R PATAR

28	CRP/107/2022	ON THE DEATH OF BIJON KUMAR GHOSH HIS LEGAL HEIRS AND 5 ORS. <b>Versus</b> BALARAM GOSWAMI AND 7 ORS.	MR. S K GHOSH MS F AHMED N CHAUDHURY	MS. M BORDOLOI MR. A DAS MR. N I KHAN MASSAR BORAH T. JAMIR
29	I.A.(Civil)/202/2022 in CRP 173/2015(D/O), WITH LCR in CRP/173/2019	ON THE DEATH OF ASHUTOSH SAHA HIS LEGAL HEIRS SMT. JYOTSHNA SAHA <b>Versus</b> M/S RAJENDRA KUMAR SANCHETI B	MR. S SAHU	
	<b>WITH</b> I.A.(Civil)/203/2022	ON THE DEATH OF ASHUTOSH SAHA HIS LEGAL HEIRS SMT. JYOTSHNA SAHA <b>Versus</b> M/S RAJENDRA KUMAR SANCHETI	MR. S SAHU	
30	CRP(IO)/217/2022	NEENA GOSWAMI AND ANR <b>Versus</b> PROMILA BORO AND 6 ORS	MR. N N JHA MR. M BERIA MS M SAHOO	MR B C TALUKDAR (R1-R3) MR K TALUKDAR (R1-R3)
31	I.A.(Civil)/371/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. <b>Versus</b> ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MS M SAHOO
	<b>WITH</b> RSA/194/2011 CAVT. NO. 1085/2011	ABDUL RASHID AKAND AND 4 ORS <b>Versus</b> ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK HIS LEGAL HEIRS ARE GITA PARAMANIK and ORS,	MR.N DHAR MR.A R SIKDAR MR.M AHMED MD.S ISLAM MR.M H TALUKDAR	MR.B BANERJEE(R-2,3 & 4)(R-1(b),1(c),1(g) to 1(j)) MS.C MOZUMDAR(R-2, 3 & 4)(R-1(b),1(c),1(g) to 1(j)) MR. N N JHA MR. N N JHA MS.M DEB(R-2, 3 & 4)(R-1(b),1(c),1(g) to 1(j)) MR.J LASKAR(R-2,3 & 4)(R-1(b),1(c),1(g) to 1(j)) MR.H GUPTA MR.A DEY(R-2, 3 & 4)(R-1(b),1(c),1(g) to 1(j)) MS.N MAHANTA MR. M UDDIN (R3, R4) MR. M UDDIN (R3, R4) MS M SAHOO MS M SAHOO MS P DAS MS P DAS FOR CAVEATOR MR.H THAKURIA
	<b>WITH</b> I.A.(Civil)/348/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. <b>Versus</b> ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR. N DHAR MR. A R SIKDAR MR M AHMED	MR. M UDDIN
	<b>WITH</b> I.A.(Civil)/349/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. <b>Versus</b> ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR. A R SIKDAR	MR. M UDDIN
	<b>WITH</b> I.A.(Civil)/369/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. <b>Versus</b> ) ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MD. I H KHAN

	<b>WITH</b> I.A.(Civil)/374/2022 <b>in</b> RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. <b>Versus</b> ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MS M SAHOO
	<b>WITH</b> I.A.(Civil)/375/2022 <b>in</b> RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. <b>Versus</b> ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MD. I H KHAN
32	I.A.(Civil)/986/2022 FIXED <b>in</b> RSA/37/2020	ABDUL REZZAK <b>Versus</b> ON THE DEATH OF AIMONA KHATUN HER LEGAL HEIR ABDUL KHALEK AND ORS.	MR. J AHMED	MR F U BARBHUIYA MS S DAS
	<b>WITH</b> RSA/37/2020	ABDUL REZZAK <b>Versus</b> ON THE DEATH OF MOWAZZAM HUSSAIN, HIS LEGAL HEIRS REPRESENTING AND 3 ORS.	MR. J AHMED MS A HUSSAIN	MR F U BARBHUIYA MS S DAS
	<b>WITH</b> I.A.(Civil)/987/2022 <b>in</b> RSA/37/2020	ABDUL REZZAK <b>Versus</b> ON THE DEATH OF AIMONA KHATUN HER LEGAL HEIR ABDUL KHALEK AND ORS	MR. J AHMED	
	<b>WITH</b> I.A.(Civil)/988/2022 <b>in</b> RSA/37/2020	ABDUL REZZAK <b>Versus</b> ON THE DEATH OF AIMONA KHATUN HER LEGAL HEIRS ABDUL KHALEK AND ORS	MR. J AHMED	
33	<b>WITH</b> RSA/66/2020	NOZRUL ISLAM AND 11 ORS <b>Versus</b> ABDUL REZZAK AND 7 ORS	MS. R CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. J AHMED MS A HUSSAIN MR Z RAHMAN
34	I.A.(Civil)/2595/2022 <b>in</b> MACApp./9361/2022	MIHINUR KHATUN AND 3 ORS <b>Versus</b> NAREN CHANDRA MALAKAR AND 2 ORS	MR. A R AGARWALA	
	<b>WITH</b> MACApp./9361/2022 (Filing Number)	MIHINUR KHATUN AND 3 ORS <b>Versus</b> NAREN CHANDRA MALAKAR AND 2 ORS B	MR. A R AGARWALA	
35	I.A.(Civil)/3499/2022 <b>in</b> RSA/146/2017	ON THE DEATH OF RAMEN SARMAH <b>Versus</b> SRI SHYAMAL SARMAH		MR. T K BHUYAN
	<b>WITH</b> RSA/146/2017	SRI RAMEN SARMAH <b>Versus</b> SRI SHYAMAL SARMAH	MS.B CHOUDHURY MR.S SAHU MS.J DAS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA
	<b>WITH</b> I.A.(Civil)/3498/2022 <b>in</b> RSA/146/2017	ON THE DEATH OF RAMEN SARMAH <b>Versus</b> SRI SHYAMAL SARMAH		MR. T K BHUYAN
	<b>WITH</b> I.A.(Civil)/3501/2022 <b>in</b> RSA/146/2017	ON THE DEATH OF RAMEN SARMAH <b>Versus</b> SRI SHYAMAL SARMAH		MR. T K BHUYAN
36	MC/1/2023 <b>in</b> RSA/102/2022(D/O) <b>in</b> RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM

- 37 I.A.(Civil)/111/2023  
in MFA/15249/2022
- THE RELIANCE GENERAL INSURANCE CO. MR. A J SAIKIA  
LTD MR. B KAKATI
- Versus**  
RINA ROY AND 2 ORS.
- WITH**  
MFA/15249/2022  
(Filing Number)
- THE RELIANCE GENERAL INSURANCE CO. MR. A J SAIKIA  
LTD
- Versus**  
RINA ROY E
- 38 I.A.(Civil)/114/2023  
in MACApp./289/2020
- RAJU URANG AND ANR. MR N C KALITA  
**Versus** MS D N RABHA  
UNITED INDIA INSURANCE COMPANY S I AKAND  
LIMITED
- WITH**  
MACApp./289/2020  
(Filing Number)
- SRI RAJU URANG AND ANR  
**Versus**  
UNITED INDIA INSURANCE CO. LTD
- WITH**  
I.A.(Civil)/116/2023
- ON THE DEATH OF RAJIB URANG HIS MR N C KALITA  
LEGAL HEIR MONALISHA URANG AND MS D N RABHA  
ANR. S I AKAND
- Versus**  
UNITED INDIA INSURANCE COMPANY  
LIMITED
- 39 I.A.(Civil)/115/2023  
in MACApp./8/2023
- JUBARONJAN PHUKAN @ JUBARAN MR. A R AGARWALA  
PHUKAN MS. D S NEOG
- Versus**  
PAHARI BARUAH AND 2 ORS.
- WITH**  
MACApp./8/2023  
(Filing Number)
- JUBARONJAN PHUKAN @ JUBARAN MR. A R AGARWALA  
PHUKAN
- Versus**  
PAHARI BARUAH AND 2 ORS. F
- 40 I.A.(Civil)/132/2023  
in MACApp./14008/2022
- ORIENTAL INSURANCE COMPANY LTD. MS. R D MOZUMDAR  
**Versus** MS. C MOZUMDAR  
HAFIZA KHATUN AND 4 ORS. MR. S P SHARMA
- WITH**  
MACApp./14008/2022  
(Filing Number)
- ORIENTAL INSURANCE COMPANY LTD. MS. R D MOZUMDAR  
**Versus**  
HAFIZA KHATUN AND 4 ORS. H
- 41 I.A.(Civil)/140/2023  
in MACApp./15024/2022
- M/S NEW INDIA ASSURANCE CO. LTD. MR. K K BHATTA  
**Versus** MS JONA TALUKDAR  
DAYA BALA RAY AND ORS.
- WITH**  
MACApp./15024/2022  
(Filing Number)
- NEW INDIA ASSURANCE CO. LTD. MR. K K BHATTA  
**Versus**  
DAYA BALA ROY AND ORS . B
- 42 I.A.(Civil)/153/2023  
in MACApp./258/2021(D/O), WITH  
LCR  
in Review.Pet./12655/2022
- ORIENTAL INSURANCE CO. LTD. MR SISHIR DUTTA  
**Versus** MS. M CHOUDHURY  
NIHARENDRA NARAYAN BARUAH AND 4 MS C BORAH  
ORS.
- WITH**  
Review.Pet./12655/2022  
(Filing Number)
- ORIENTAL INSURANCE CO. LTD. MS. M CHOUDHURY  
**Versus**  
NIHARENDRA NARAYAN BARUAH AND 4  
ORS. E
- 43 I.A.(Civil)/155/2023  
in MACApp./259/2021(D/O), WITH  
LCR  
in Review.Pet./12656/2022
- ORIENTAL INSURANCE CO. LTD. MR SISHIR DUTTA  
**Versus** MS. M CHOUDHURY  
NIHARENDRA NARAYAN BARUAH AND 4 MS C BORAH  
ORS.
- WITH**  
Review.Pet./12656/2022  
(Filing Number)
- ORIENTAL INSURANCE CO. LTD. MS. M CHOUDHURY  
**Versus**  
NIHARENDRA NARAYAN BARUAH AND 4  
ORS. A

44	I.A.(Civil)/157/2023 in MACApp./257/2021(D/O), WITH LCR <b>in</b> Review.Pet./12657/2022 <b>WITH</b> Review.Pet./12657/2022 (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SRIMATI BARUAH AND 3 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
		ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SRIMATI BARUAH AND 3 ORS. B	MS. M CHOUDHURY	
45	I.A.(Civil)/175/2023 in MACApp./260/2021(D/O), WITH LCR <b>in</b> Review.Pet./12654/2022 <b>WITH</b> Review.Pet./12654/2022 (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SONA DAS AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
		ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SONA DAS AND 2 ORS. B	MS. M CHOUDHURY	
46	I.A.(Civil)/190/2023 <b>in</b> MACApp./177/2023  <b>WITH</b> MACApp./177/2023 (Filing Number)  <b>WITH</b> I.A.(Civil)/179/2023 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> NAZMIN BEGUM AND 6 ORS.  NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> NAZMIN BEGUM AND 6 ORS. A  NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> NAZMIN BEGUM AND 6 ORS. A	MRS L SHARMA MR. K K BHATTA  MR. K K BHATTA  MR. K K BHATTA	
47	I.A.(Civil)/192/2023 <b>in</b> MACApp./15848/2022  <b>WITH</b> MACApp./15848/2022 (Filing Number)	DIPTI GOGOI <b>Versus</b> PRABIN GOGOI AND ANR  DIPTI GOGOI <b>Versus</b> PRABIN GOGOI AND ANR E	MR. B CHETRI MR K KASHYAB  MR K KASHYAB	
<b>HEARING</b>				
48	RSA/219/2010 CAVT. NO. 1407/2010 WITH LCR, FIXED	ON THE DEATH MATILAL CHOUHAN SMT. PUJA CHAUHAN (DAU) and ANR, <b>Versus</b> MD. HAIDER ALI and ORS,	MR. S DEKA MR. R K D CHOUDHURY (P2) MS. L DEVI (P2) MR.D CHOUDHURY MR.S K SHARMA	GA, ASSAM MR.P K DEKA MRS I AHMED MR.R N D SARMA MR.D DAS MR S KHOUND FOR CAVEATOR
49	MACApp./184/2016 WITH LCR, FIXED  <b>WITH</b> I.A.(Civil)/817/2016 <b>in</b> MACApp./184/2016	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SAHIDA BIBI and 5 ORS.  ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SAHIDA BIBI and 5 ORS.	MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA  MS. M CHOUDHURY MR. M CHOUDHURY MR. S DUTTA	MR.H RAHMAN MR.A J SARMA MR.M DUTTA MD.A KHAN MR.P D NAIR MR G ALAM  MR. H RAHMAN MR. A J SARMA MR. M DUTTA MD. A KHAN MR. P D NAIR MR G ALAM
<b>STAY MATTERS</b>				
50	CRP(IO)/236/2022 FIXED	MD. ELAR HUSSAIN AND ANR <b>Versus</b> MUSSTT WAHIDA RAHMAN AND 6 ORS	MR. A R SHOME MR B PUSHILAL	MS S S ZIA (R1, R2, R4-R7)

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL AND CIVIL MATTERS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 Bail Appln./274/2023	MD JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
<b><u>MOTION</u></b>			
2 Crl.Rev.P./612/2022 FIXED	MD. SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
3 Crl.Pet./26/2023	MOUSUMI DEY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N DUBEY B R BRAHMA MS. M DAIMARY	PP, ASSAM
4 AB/209/2023	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
5 AB/212/2023	EMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
6 AB/215/2023	TAPASH KUMAR RAY@ RUPAM <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
7 AB/217/2023	SAHID UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR R I BHUYAN	PP, ASSAM
<b><u>ADMISSION</u></b>			
8 Crl.Pet./967/2022 PART-HEARD, FIXED	ANWAR HUSSAIN KAZI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. J LASKAR MR R DAS PP, ASSAM
9 Crl.Pet./1175/2022 WITH LCR 1 FILE, FIXED	DIPAN KR BORAH @ DIP BORAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R K TALUKDAR MR. D BORAH	MR. S NEOG (r-2) MS. S G BARUAH (r-2) MR. B BORGHAIN (r-2) MR B SAIKIA (r-2) PP, ASSAM

10	CrI.A./12/2023	ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR J DAS	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/34/2023 <b>in</b> CrI.A./12/2023	ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR J DAS	PP, ASSAM
11	CrI.A./13/2023	JONA SING TIMUNG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA MS. L ISLAM	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/40/2023 <b>in</b> CrI.A./13/2023	JONA SING TIMUNG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA MS. L ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
12	Bail Appln./2312/2022 FIXED	KANU DEV <b>Versus</b> THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU	PP, ASSAM
13	Bail Appln./3486/2022 FIXED	MERRION REGON <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
14	Bail Appln./3554/2022 FIXED	SARIFUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	
15	Bail Appln./3609/2022 FIXED	NAZRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
16	Bail Appln./3647/2022 WITH LCR, FIXED	UPENDRA BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
17	Bail Appln./29/2023 FIXED	TIKEN BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
18	Bail Appln./74/2023 FIXED	SAIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MR J I MONDAL MR J ISLAM	PP, ASSAM
19	Bail Appln./81/2023 FIXED	MRIDUL KR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH MS. D BRAHMA MR P DOLEY	PP, ASSAM
20	Bail Appln./82/2023 FIXED	GOPAL BARMAN <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
21	Bail Appln./139/2023 FIXED	MD IMAN HUSSAIN @ POWALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
22	Bail Appln./142/2023 FIXED	MD IMRAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR. P JAIN MR. D DEKA	PP, ASSAM
23	Bail Appln./171/2023 FIXED	BUDHI SAMBYO <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
24	Bail Appln./207/2023 FIXED	ABDUL JABBAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
25	AB/2823/2022 FIXED	RAJIB AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
26	AB/3308/2022 FIXED	BABUL ISLAM @ BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM

27	AB/3457/2022 FIXED	MADAN CH DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI H. H KINIMI	PP, ASSAM
28	AB/3555/2022 FIXED	MONOWAR HOSSEN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
29	AB/3605/2022 FIXED	ROFIJUL HOQUE @ MD. RAFIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
30	AB/3638/2022 FIXED	MAHURUDDIN ALI @ MAHURUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
31	AB/3719/2022 FIXED	RAJESH KRO AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
32	AB/3728/2022 FIXED	SARUK ALI <b>Versus</b> THE STATE OF ASSAM	MR F KHAN RHITUSHREE TALUKDAR Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
33	AB/3736/2022 FIXED	LAL MOHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
34	AB/3743/2022 FIXED	AJIMA KHATUN@ASMINA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
35	AB/3808/2022 FIXED	MAYNAL HOQUE AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR A K DAS J. AKTAR	PP, ASSAM
36	AB/3829/2022 FIXED	MUZAHAR ALI @ MOZAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S A MONDAL	PP, ASSAM
37	AB/2/2023 FIXED	HILAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MR. A K DAS MR RITURAJ TIWARI	PP, ASSAM
38	AB/5/2023 FIXED	MD. ATIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
39	AB/20/2023 FIXED	JAMAL ALI @ ZAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
40	AB/21/2023 FIXED	MD RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
41	AB/26/2023 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
42	AB/50/2023 FIXED	SANJIT SARKAR (BURA) AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
43	AB/52/2023 FIXED	AMIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR MR. D J DAS	PP, ASSAM
44	AB/55/2023 FIXED	MD DILOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
45	AB/57/2023 FIXED	GOPAL NATH <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
46	AB/71/2023 FIXED	AHIRUD ZAMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MD J ALOM MR A K DAS J. AKTAR	PP, ASSAM

47	AB/73/2023 FIXED	FARUK ALI KHAN <b>Versus</b> THE STATE OF ASSAM	MR. H C SARMA MR. R SARMAH	PP, ASSAM
48	AB/100/2023 FIXED	PAPU KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
<b>ORDERS</b>				
49	Crl.L.P./64/2022 FIXED <b>in</b> Crl.A./10077/2022 <b>WITH</b> Crl.A./10077/2022 (Filing Number)	BIJOY KUMAR SINGH <b>Versus</b> STATE OF ASSAM AND ANR.	MR. N C DAS	PP, ASSAM
50	I.A.(Crl.)/631/2022 AB 1918/2022(D/O), FIXED <b>in</b> AB/1918/2022	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA M R Sharma	MR. A M BORA (R2) MR. D K BAIDYA (R2) MS. C CHOUDHURY (R2) PP, ASSAM
51	I.A.(Crl.)/635/2022 WITH LCR 8 FILES, B/O <b>in</b> Crl.A./264/2022  <b>WITH</b> Crl.A./264/2022	SOMED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
52	I.A.(Crl.)/842/2022 FIXED <b>in</b> Crl.Rev.P./10789/2022  <b>WITH</b> Crl.Rev.P./10789/2022 (Filing Number)	NAVAJIT KUMAR DEKA @ NABAJIT KUMAR DEKA <b>Versus</b> TRISHNA DAS	J U AHMED MR. N K MURRY MR S A REEYAZ	
53	Crl.Pet./1239/2022 FIXED	NAVAJIT KUMAR DEKA@NABAJIT TRISHNA DAS B <b>Versus</b> MAHESH CH NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	J U AHMED	
54	Crl.Pet./1239/2022 FIXED	MAHESH CH NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
54	Crl.Rev.P./7/2023 FIXED  <b>WITH</b> I.A.(Crl.)/7/2023 <b>in</b> Crl.Rev.P./7/2023	AKASH BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR I HASSAN	PP, ASSAM
55	I.A.(Crl.)/35/2023 <b>in</b> Crl.A./6648/2022  <b>WITH</b> Crl.A./6648/2022 (Filing Number)	AKASH BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR. KAMAL SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
55	I.A.(Crl.)/35/2023 <b>in</b> Crl.A./6648/2022  <b>WITH</b> Crl.A./6648/2022 (Filing Number)	KAMAL SONOWAL <b>Versus</b> THE STATE OF ASSAM B	MR. M A I HUSSAIN	PP, ASSAM
<b>HEARING</b>				
56	I.A.(Crl.)/371/2022 WITH LCR 5 FILES, FIXED <b>in</b> Crl.A./146/2022 <b>WITH</b> Crl.A./146/2022	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	PP, ASSAM
56	I.A.(Crl.)/371/2022 WITH LCR 5 FILES, FIXED <b>in</b> Crl.A./146/2022 <b>WITH</b> Crl.A./146/2022	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,25th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[CRIMINAL AND CIVIL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 Bail Appln./276/2023	MANIK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
2 Bail Appln./280/2023	ANJALI SHARMA <b>Versus</b> THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS	PP, ASSAM
3 Bail Appln./282/2023	RITUPON THENGAL <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
4 Bail Appln./285/2023	MD. ABDUL SAMAD <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
5 Bail Appln./288/2023	SUBHAS NATH @ SUBASH NATH <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	PP, ASSAM
<b><u>MOTION</u></b>			
6 Crl.Pet./1342/2022 B/O	NAJAKAT HUSSAIN @ JENISH KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
7 Crl.Rev.P./26/2023	LATIKA DAS <b>Versus</b> BRAJEN KALITA AND 2 ORS.	K U AHMED	PP, ASSAM
8 Crl.Rev.P./29/2023	SUJIT RAY <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
9 Crl.Rev.P./30/2023	CHANDRA KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	M ALAMGEER MR. A ALAM MD. R ALI MR. M ALAM	PP, ASSAM
<b>WITH</b> I.A.(Crl.)/26/2023 <b>in</b> Crl.Rev.P./30/2023	CHANDRA KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ALAM	PP, ASSAM

10	Crl.Pet./67/2023	M/S GOPIRAM CHETRAM <b>Versus</b> KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	
11	Crl.Pet./68/2023	M/S GOPIRAM CHETRAM <b>Versus</b> KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	
12	AB/210/2023	NARAYAN DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MS S S ZIA	PP, ASSAM
13	AB/213/2023	PRANJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
<b>ADMISSION</b>				
14	Tr.P.(Crl.)/32/2017	SAMSUL HAQUE CHAUDHURY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.N BARUAH MR.SK S N MOHAMMAD MRSK N MAHAMMAD	PP, ASSAM
15	Tr.P.(Crl.)/31/2017	SAMSUL HAQUE CHAUDHURY <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.N MOHAMMAD MR.N BARUA MR.S N MAHAMMAD	PP, ASSAM
16	Tr.P.(Crl.)/13/2020 WITH LCR 1 FILE	UTTAM SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A ALI MS. M KHATUN	MISS. M DAS (R2) MD. S ISLAM (R2) MR. M DEKA (R2) PP, ASSAM
17	Crl.Pet./51/2020 WITH LCR 5 FILES, B/O	FAKHAR UDDIN LASKAR <b>Versus</b> ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ED
18	Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT <b>Versus</b> PRASANTA BORGOHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
19	Crl.Pet./608/2021	NILANJAN DAS <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
20	Crl.Pet./573/2021 WITH LCR 2 FILES, FIXED	JUBLY RYNGKHEM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. M MORE (R-2) MR. A BORPUZARI (R-2) PP, ASSAM
21	Tr.P.(Crl.)/20/2022	PRABHAT RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	MD. A SAHAD (r-2,3,4) MR. M H ALI (r-2,3,4) PP, ASSAM
22	Crl.Rev.P./383/2022 FIXED	FALCON REALTY PVT. LTD. <b>Versus</b> DR. RAJENDRA PRASAD KAKOTI	MR F HAQUE MR N ISLAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
23	Crl.Rev.P./391/2022 FIXED	SANJAY MUSHAHARY <b>Versus</b> DIPAMONI MUSHAHARY AND ANR	MR. A MANNAF MD A S ALI	G UDDIN (r-1) MS ANNA K P (r-1) PP, ASSAM
24	Crl.Pet./1033/2022	MADHUPRIYA DASGUPTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D HUSSAIN MR. R A MAZUMDER	MR S CHAKRABORTY (R-2) MR M HOQUE (R-2) MR. R A CHOUDHURY (R-2) MS S DEVI (R-2) PP, ASSAM
25	Crl.Pet./1325/2022 WITH LCR 1 FILE, FIXED	MD. TAMJID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

26	I.A.(CrI.)/490/2022 in AB/1229/2022	SMT. PAROMITA PURKAYASTHA AND ANR. <b>Versus</b> BIJOY NUNIA AND 2 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. S C BISWAS PP, ASSAM
	<b>WITH</b> AB/1229/2022	BIJOY NUNIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. A K DAS MS. R DEVI	MRS. P GOSWAMI MS N SAIKIA PP, ASSAM
27	AB/2520/2022	AKBAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
28	AB/3082/2022 FIXED	AYESHA SULTANA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
29	AB/3147/2022	BHANITA DAS SAHANI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
30	AB/3320/2022 FIXED	PARTHA PRATIM BASUMATARY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
31	AB/3477/2022 FIXED	MD. FIRUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
32	AB/3691/2022 FIXED	DR BOBBY GOSWAMI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. T R SARMA MR. A K ROY	PP, ASSAM
33	AB/3768/2022 FIXED	SANJIB MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
34	AB/38/2023 FIXED	MD HAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL MR A DEKA	PP, ASSAM
<b>ORDERS</b>				
35	Tr.P.(CrI.)/18/2018	TILAK SARMA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S DAS	PP, ASSAM
36	CrI.Pet./1310/2018 FIXED	SMT. MAMONI BAYAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
37	Tr.P.(CrI.)/7/2019	MRINAL KUMAR MISHRA <b>Versus</b> RANJAN DAS	MR A SHARMA	
38	CrI.A./119/2021 WITH LCR 3 FILES, FIXED	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M A SHEIKH MD A S AHMED MR. A AHMED MS F INTAZ MR. I U CHOWDHURY	PP, ASSAM SC, CUSTOMS
	<b>WITH</b> I.A.(CrI.)/272/2021 in CrI.A./119/2021	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
39	Tr.P.(CrI.)/16/2022	REKHA SEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D HUSSAIN MR E AHMED MR. R A CHOUDHURY MS S DAS	PP, ASSAM
40	I.A.(CrI.)/499/2022 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./214/2022 <b>WITH</b> CrI.A./214/2022	PHANIDHAR SARMA . <b>Versus</b> STATE OF ASSAM	MR N J DAS	PP, ASSAM
		PHANIDHAR SARMA . <b>Versus</b> STATE OF ASSAM	MR N J DAS	PP, ASSAM



41	Crl.Rev.P./589/2022 FIXED	SOPIKUL BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN MRS. N RAHMAN	PP, ASSAM
42	I.A.(Crl.)/664/2022 WITH LCR 5 FILES, FIXED <b>in</b> Crl.A./279/2022	AGWMA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM
	<b>WITH</b> Crl.A./279/2022	AGWMA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	PP, ASSAM
43	Crl.Pet./1209/2022 FIXED	ISHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
44	Crl.Pet./1282/2022 FIXED	DIVYA SOMANI AND ANR. <b>Versus</b> SAKSHI SHARDA AND ANR.	MR. K K BHUYAN MR. B DEKA MS P BARUAH MR. D DEKA	PP, ASSAM
45	Crl.Pet./1283/2022 FIXED	ABHIJIT DUTTA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
46	Crl.Pet./1287/2022 FIXED	SABITRI RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B CHANDA	PP, ASSAM
47	Crl.Pet./1292/2022 FIXED	SANKAR BISWAS <b>Versus</b> PUSPA PAUL	MR. DITUL DAS MR. R RAHMAN	
48	Crl.Pet./1297/2022 FIXED	ADHIR CHANDRA GHOSH AND 2 ORS <b>Versus</b> ANUPAMA GHOSH	MRS. S ROY MS A DAS	
49	Crl.Pet./1330/2022	SASHA DHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORAH MS. P. KASHYAP	MR R K MOUR PP, ASSAM
50	I.A.(Crl.)/22/2023 CRL.PET. 690/2019(D/O) <b>in</b> Crl.Pet./690/2019	RUPAK MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. A BORUA	PP, ASSAM
<b>HEARING</b>				
51	Crl.A./87/2012 WITH LCR 5 FILES, FIXED	NOOR MOHAMMAD @ MD. NOOR MOHAMMAD ALI <b>Versus</b> STATE OF ASSAM	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM	PP, ASSAM
52	Crl.Rev.P./369/2016 WITH LCR 1 FILE, B/O	ARUN SARMA <b>Versus</b> MD. ZAHIDUL HUSSAIN	MR.M RAHMAN MS. A AHMED MS.S DAS	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID

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LEAVE NOTE OF ADVOCATES FOR 25/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
5)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
6)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
7)	MR. N ISLAM	23-01-2023	To	03-02-2023
8)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
9)	MR. R BORUAH	20-01-2023	To	30-01-2023
10)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023

11)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
12)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
13)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
14)	MR. S K GOSWAMI	25-01-2023	To	25-01-2023
15)	MR. D NANDI	25-01-2023	To	31-01-2023
16)	MS. B CHOWDHURY	25-01-2023	To	27-01-2023